

**NATIONAL COMPANY LAW TRIBUNAL****OBJECTIONS LIST DATED 15.09.2025 TO 08.10.2025****PETITION , APPLICATIONS , ADDITIONALS****HELPPDESK NO 011-24363846 REGARDING YOUR OBJECTIONS PLEASE CONTACT HELP DESK NO FOR DELHI SCRUTINY TEAM**

*This is for the kind information of Advocates, Litigants and Stakeholders that the NCLT Registry previously operating from Block-3, CGO Complex has been relocated to Block-12, CGO Complex, Lodhi Road, New Delhi. Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri Prashant Kumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.in We are working on restoring a dedicated contact line at the earliest, and the new number will be communicated shortly. The inconvenience caused due to this temporary disruption is regretted and we seek cooperation from Advocates, Litigants and Stakeholders during this period of transition.*

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	Title Of Case	Section	Scrutiny Date	Comments	Filed By
1	19-07-2025	Company Petition IB (IBC)	710102063802025		LEEL ELECTRICALS LIMITED VS FEDDERS IT TECHNOLOGY PRIVATE LIMITED	IBC under Sec 7	18-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri Prashant Kumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Lovkesh Batra
2	25-07-2025	Company Petition (Companies Act)	710102065272025		LAKSHMI VATIKA LIMITED VS REGISTRAR OF COMPANIES	Sec. 131(1)	21-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri Prashant Kumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	JANMEJAY
3	19-08-2025	Company Petition (Companies Act)	710102072692025		HIMESH JAIN VS PARV HOLDINGS PRIVATE LIMITED	Sec. 242(4)	18-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri Prashant Kumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	DIBYADYUTI BANERJEE
4	19-08-2025	Company Petition IB (IBC)	710102072822025		MAHUA CO-OPERATIVE COLD STORAGE LIMITED. VS FRORE REFTEK PRIVATE LIMITED THROUGH ITS DIRECTOR(S)	IBC Under Sec 9	15-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri Prashant Kumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Kriti Ranjan
5	27-08-2025	Company Petition IB (IBC)	710102075142025		POONAM VERMA VS LALSONS JEWELLERS LIMITED	Section 94(1)	28-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri Prashant Kumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	ANOOP
6	27-08-2025	Company Petition IB (IBC)	710102075162025		RAJEEV PAUL SINGH VERMA VS LALSONS JEWELLERS LIMITED	Section 94(1)	28-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred. In case of any doubt kindly contact concerned Bench or Shri Prashant Kumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	ANOOP

7	01-09-2025	CA(A) Merger and Amalgamation(Companies Act)	710102076422025		GROWFAST ADVISORY SERVICES PRIVATE LIMITED VS LALSONS JEWELLERS LIMITED	Sec. 230-232 - Second Motion	17-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	VIDEH VAISH
8	01-09-2025	Company Petition IB (IBC)	710102076712025		MR. KUSH BHARDWAJ VS MR. SURENDER SETH	Section 95(1)	18-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Shri
9	02-09-2025	Company Appeal(Companies Act)	710102077242025		MR. KUSH BHARDWAJ VS MR. SURENDER SETH	Sec 252 (3)	21-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Sumit Sinha
10	02-09-2025	Company Petition (Companies Act)	710102077102025		C&S ELECTRIC LIMITED VS MR. SURENDER SETH	Sub-Section (1) Of Section 66.	17-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Desai &
11	01-09-2025	Company Petition IB (IBC)	710102076812025		FIDUS FINANCE PVT LTD VS ANTHEIA PROPERTIES PRIVATE LIMITED	IBC under Sec 7	23-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Gaurav Joshi
12	03-09-2025	Company Petition (Companies Act)	710102077722025		MRS TEJINDER KAUR VS ANAND SYNTHETICS LIMITED	Sec. 59,Sec. 241(1),Sec. 242(4)	16-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	R K GUPTA
13	04-09-2025	Company Petition (Companies Act)	710102077872025		CAPT MANOJ AGARWAL & OTHERS VS OFFICIAL LIQUIDATOR HIGH COURT OF KARNATAKA	Application under any other provisions ,Application under any other provisions ,Application under any other provisions ,Application under any other	17-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	CHAITANYA AGARWAL

14	06-09-2025	Company Petition IB (IBC)	710102078872025		RUPALI SHARMA VS ARTEFORM DESIGNS PRIVATE LIMITED	IBC Under Sec 9	15-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	ankur gupta
15	06-09-2025	Company Petition IB (IBC)	710102078602025		PRESCIENT & STRATEGIC INTELLIGENCE PRIVATE LIMITED VS LSGD GROWTH PRIVATE LIMITED	IBC under Sec 7,IBC under Sec 7	17-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Ritu Raj
16	06-09-2025	CP(AA) Merger and Amalgamation(Companies Act)	710102078722025		EQUUS SALES INDIA PRIVATE LIMITED VS LSGD GROWTH PRIVATE LIMITED	Section 420	30-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Adv HIMANSHU KOHLI
17	09-09-2025	Company Petition IB (IBC)	710102079582025		PRUDENT ARC LIMITED VS CREW B.O.S. PRODUCTS LIMITED	IBC under Sec 7	18-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Atul Sharma
18	09-09-2025	Company Petition IB (IBC)	710102079492025		SHRI JAIN SHIKCHAN EVAM JAN VIKAS SAMITI VS INNOVATIVE PROJECT MANAGEMENT SERVICES PRIVATE LIMITED	IBC Under Sec 9	22-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Vinay
19	12-09-2025	Company Petition IB (IBC)	710102080742025		NITI INTERNATIONAL LTD. VS KMC ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9,IBC Under Sec 9	22-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Nand Lal Manjoka
20	14-09-2025	Company Petition (Companies Act)	710102081162025		UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE VS JILIAN CONSULTANTS INDIA PRIVATE LIMITED & ORS	Sec. 241(1)	17-09-2025	no of objections: - 1. bookmarking is compulsory in pdf 2. pagination is incomplete in index and pdf in all volume 3. volume wise index missing volume-1,2,3,4 4. need both application and petition separately file 5. notary missed in affidavit and remove COMPANY APPLICATION NO./2025. this is petition. 6. remove blank page no-292 7. MOA, AOA missing 8. master data missing 9. Vakalatnama missing 10. Proof of service missing	sfionclt
21	13-09-2025	Company Petition IB (IBC)	710102081032025		RAJ BHUSHAN GUPTA VS MANSA RAM AGRO FOODS PRIVATE LIMITED	IBC under Sec 7	22-09-2025	1. bookmarking compulsory with page numbering. 2. NESL Report missing. 3. master data missing. 4. volume 1 and 2 separately index missing. 5. page no. 134 to 139,152,153,155,158 are not clear. 6. IRP certificate missing. 7. Form 2 missing. 8. Form B missing. 9. OCR missing. 10 BR MISSING	Ambareen

22	12-09-2025	Contempt Petition (IBC)	710102080902025		MR. SAPAN MOHAN GARG RESOLUTION PROFESSIONAL VS SUMIT SHYAM LULLA & ORS	Section 60(5)/Rule 11	18-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non- functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Kavya Tekriwal
23	13-09-2025	Company Petition IB (IBC)	710102081022025		MAGPIE CONSULTANTS LLP VS BEST HAWK INFOSYSTEMS PRIVATE LIMITED	IBC Under Sec 9	22-09-2025	1. mention bookmarking with page numbering. 2. need every page sign in form 5. 3. NESL Reprt missing. 4. OCR missing.	Akankrita Sinha
24	01-09-2025	CP(AA) Merger and Amalgamation(Companies Act)	710102076352025		UNIVERSAL SAUR URJA PRIVATE LIMITED VS BEST HAWK INFOSYSTEMS PRIVATE LIMITED	Rule 11 of NCLT	15-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non- functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Sidhartha
25	15-09-2025	Company Petition IB (IBC)	710102081262025		SHEETLA DEVELOPERS & PROMOTERS INDIA PRIVATE LIMITED VS WORLDWIDE RESORTS AND ENTERTAINMENT PRIVATE LIMITED	IBC Under Sec 9	21-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non- functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	ARVIND
26	11-09-2025	Intervention Petition (IBC)	710102080242025		NATIONAL SPOT EXCHANGE LIMITED VS RAHUL JINDAL RESOLUTION PROFESSIONAL OF TIRUPATI INFRAPROJECTS PVT. LTD.	Sec 60(5)	15-09-2025	1. Briefsynopsis missing. 2. List of dates and events missing. 3. remove main case parties in online portal. 4. vakalatnama compulsory.	SANDEEP BISHT
27	15-09-2025	Company Petition (Companies Act)	710102081382025		ANIL DHAWAN VS M/S SQUAREFOOT BUILDCON PRIVATE LIMITED	Sec 241 (2)	19-09-2025	1. blank file incomplete and due to payment sec-241	ANKIT SHARMA
28	16-09-2025	Company Petition IB (IBC)	710102081452025		STATE BANK OF INDIA VS ARVIND DHAM	Section 123	17-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non- functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	MISHA
29	15-09-2025	Company Petition (Companies Act)	710102081392025		MP PROMOTERS PRIVATE LIMITED VS MUKESH KUMAR	Sec 424 (3)	17-09-2025	no of objections: - 1. case type wrong in online portal and pdf 2. counsel sign missed in index 3. date missed and Rs. 25/- welfare and Rs. 3/- court fees missing in vakaltanama 4. Proof of service missed 5. list date event and synopsis missed in pdf PLEASE FILE APPLICATION SINCE MAIN MATTER IS ALREADY PENDING. If any query call us at 01124363846	PRASHANT MEHTA
30	17-09-2025	Company Petition IB (IBC)	710102082122025		IFCI LIMITED VS COSMOS INDUSTRIES LIMITED	IBC under Sec 7	24-09-2025	1. proof of service missing. 2. IRP certificate missing. 3. mention default date form 1 part 4. 3. page no. 91,118,253 to 258,279,280,281,285,294,299,329,339,345,1776,1843,1844 are not clear. 4. NESL Report missing.	Akshay
31	17-09-2025	Company Petition IB (IBC)	710102082012025		IL&FS CLUSTER DEVELOPMENT INITIATIVE LIMITED VS COSMOS INDUSTRIES LIMITED	IBC Under Sec 10	23-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non- functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Wamika

32	18-09-2025	Company Petition IB (IBC)	710102082462025		SONA GOYAL PERSONAL GUARANTOR TOANJNEY LOYS PVT. LTD VS SONA GOYAL PERSONAL GUARANTOR TOANJNEY LOYS PVT. LTD	Section 94(1)	24-09-2025	1. parties entry wrong in online portal. 2. page no. 26,32,36,37 are not clear. 3. pagination wrong in pdf.	MOHIT CHAUDHARY
33	18-09-2025	Company Petition (Companies Act)	710102082502025		KAPIL DEV VS MAHAMAYA INFRASTRUCTURE PRIVATE LIMITED	Sec. 241(1)	25-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Aditya
34	20-09-2025	Company Petition IB (IBC)	710102083082025		PRALINES EXPORTS PRIVATE LIMITED VS PRAYER DHOOP AGARBATTI PRIVATE LIMITED	IBC Under Sec 9	29-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	shriram I
35	20-09-2025	Company Petition IB (IBC)	710102083002025		NAXNOVA TECHNOLOGIES PRIVATE LIMITED VS HERO MOTOCORP LIMITED	IBC Under Sec 9	26-09-2025	1. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 2. bookmarking incomplete. 3. master data missing.	Sonali
36	19-09-2025	Company Appeal(Companies Act)	710102082862025		NAXNOVA TECHNOLOGIES PRIVATE LIMITED VS HERO MOTOCORP LIMITED	Sec 252 (3)	22-09-2025	no of objections: - 1. due to payment sect-252. this is not govt body	VARUN KATHURIA
37	20-09-2025	Company Petition IB (IBC)	710102083182025		IA WEALTH PRIVATE LIMITED VS ECHO BUILDTECH LIMITED	IBC Under Sec 9	29-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Ali Maqbool Kazi
38	21-09-2025	Company Petition IB (IBC)	710102083312025		J.R. REALCON PRIVATE LIMITED VS GRAND PEAK INFRASTRUCTURES PRIVATE LIMITED	IBC under Sec 7	26-09-2025	1. proof of service missing. 2. bookmarking compulsory with page numbering. 3. pagination incomplete. 4. briefsynopsis missing. 5. List of dates and events missing. 6. IRP certificate missing. 7. need every page sign and true copy in annexure. 8. vakalatnama missing. 9. NESL report missing. 10. BR missing. 11. file incomplete.	Akhil
39	22-09-2025	Company Petition (Companies Act)	710102083442025		LAKSHMI VATIKA LIMITED VS REGISTRAR OF COMPANIES	Sec. 441	28-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	JANMEJAY

40	24-09-2025	Company Petition IB (IBC)	710102084232025		CANARA BANK VS SMT SASHI SACHDEV	Section 95(1)	23-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	HITESH SACHAR
41	24-09-2025	CP(AA) Merger and Amalgamation(Companies Act)	710102084072025		GLOBUS STEEL & POWER PRIVATE LIMITED VS SMT SASHI SACHDEV	Rule 11 of NCLT	30-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Sidhartha
42	24-09-2025	Company Petition (Companies Act)	710102084172025		NITESH KUMAR VS UNION OF INDIA THROUGH REGIONAL DIRECTOR	Sec. 7(7)	26-09-2025	no of objections: - 1. numbering is missing in bookmarking 2. need every page sign in application 3. proof of service required 4. the mention section must be filed with the Registrar of the Company as per the act (you may contact Registry NCLT Block-12)	Nityanand Khatua
43	24-09-2025	Company Petition (Companies Act)	710102084042025		ROHIT GUPTA VS REGISTRAR OF COMPANIES	Sec. 441	30-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Krishna
44	25-09-2025	Company Petition IB (IBC)	710102084622025		IIFL HOME FINANCE LIMITED VS MMC REAL TECH SOLUTIONS OPC PRIVATE LIMITED	IBC under Sec 7	26-09-2025	1. proof of service missing. 2. mention bookmarking according your index with page numbering. 3. volume 1 and 2 separately index missing. 4. pagination incomplete in index and pdf. 5. counsel sign missing in index. 6. need every page sign and true copy in annexure. 7. 25Rs welfare fee and 3Rs court fee and date missing in vakalatnama. 8. BR missing. 9. Form 2 missing. 10. Form B missing. 11. IRP certificate missing. 12. NESL Report missing. 11. OCR missing.	Shivendra
45	26-09-2025	Company Petition (Companies Act)	710102084712025		GAGAN KALIA VS ATOZEE VISAS PRIVATE LIMITED	Sec. 213	29-09-2025	no of objections:- 1. bookmarking is compulsory with numbering in pdf 2. pagination missed in index 3. counsel sign missed in pdf 4. Rs. 25/- welfare and Rs. 3/- court fees and date missed in vakalatnama and merge the vakaltnama in application pdf 5. MOA, AOA missing 6. Master data missing 7. proof of service missing 8. Affidavit missing	Shubham
46	26-09-2025	Company Appeal(Companies Act)	710102084762025		GAGAN KALIA VS ATOZEE VISAS PRIVATE LIMITED	Sec 252 (3)	29-09-2025	no of objections: - 1. numbering is missing in bookmarking 2. page no-45 cut page 3. page no-46 to 62 not clear page 4. page no-64 to 95 need translate copy 5. add company name in memo of parties 6. date missed in vakaltanama 7. STK-7 missed 8. Master data missed	Amol
47	27-09-2025	Company Petition IB (IBC)	710102085062025		MICRO CAPITALS PRIVATE LIMITED VS S.N.AGRIFOODS PRIVATE LIMITED	IBC under Sec 7	29-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Lalit
48	29-09-2025	Company Petition IB (IBC)	710102085442025		AMIRSONS SCAFFOLDING PRIVATE LIMITED VS NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	01-10-2025	1. page no. 61,68,196,197,358,359,560,571,581,582,660 to 663,665,671,672,697 to 699,773,779,835,839,840,1001,1002,1127,1128,1129,1130 are not clear. 2. page no. 152,153,154,155,157,159,178,204 to 211,218,223,242,364,366,367,368,370,371,794 to 800,802,821,827,847 to 854,1007,1009,1010,1011,1013,1014 are cut pages.	Gursat

49	26-09-2025	Company Petition (Companies Act)	710102084722025		LATA KALIA VS ATOZEE VISAS PRIVATE LIMITED	Sec. 213	29-09-2025	no of objections: - 1. bookmarking is compulsory with numbering in pdf 2. pagination missed in index and pdf 3. date missed in index counsel sign other side 4. OCR missed in pdf 5. counsel sign missed in pdf 6. Rs. 25/- welfare and Rs. 3/- court fees and date missed and counsel sign also missed in vakalatnama and merge the vakalatnama in application pdf 7. MOA, AOA missing 8. Master data missing 9. proof of service missing 10. Affidavit missing	Shubham
50	29-09-2025	Company Petition (Companies Act)	710102085552025		ANSHU AGARWAL VS AVANTIKA ELCON PRIVATE LIMITED	Sec. 242(4)	01-10-2025	no of objections: - 1. AOA missing 2. section not mention in index and application. kindly mention 3. remove extra application and need to separate file 4. need translate copy of hindi pages	Srinivas
51	01-10-2025	Company Petition IB (IBC)	710102086242025		VIOM INFRA VENTURES LIMITED VS MIL VEHICLES & TECHNOLOGIES PRIVATE LIMITED	IBC under Sec 7	06-10-2025	1. bookmarking compulsory with page numbering. 2. proof of service missing. 3. section not mention in index. 4. NESL report missing.	AMAR
52	01-10-2025	Company Petition IB (IBC)	710102086292025		THE CANARA BANK LIMITED VS NAMITA SANJAY SINHA	Section 95(1)	06-10-2025	1. wrong jurisdiction.	ORBIT
53	30-09-2025	Company Appeal(Companies Act)	710102085802025		THE CANARA BANK LIMITED VS NAMITA SANJAY SINHA	Sec. 58(3)	03-10-2025	no of objections: - 1. case type wrong in online portal 2. proof of service missing 3. double entry remove 4. date missed in vakalatnama	ALAM
54	30-09-2025	Company Petition IB (IBC)	710102085862025		MR. VRINDABAN BIHARI KHANDELWAL VS MARPOSS INDIA PRIVATE LIMITED	IBC Under Sec 9	06-10-2025	1. NESL report missing. 2. all documents merge in one pdf.	Ahsan Ahmad
55	30-09-2025	CA(A) Merger and Amalgamation(Companies Act)	710102086052025		M R TRADEX PRIVATE LIMITED VS MARPOSS INDIA PRIVATE LIMITED	Sub-section (I) of section 230	03-10-2025	no of objections: - 1. bookmarking is compulsory with numbering in pdf 2. volume-wise index missing 3. pagination is missing in index & pdf 4. remove blank page 5. Rs. 25/- welfare missing in vakaltanama 6. adjust the wrong page 7. All applicants Master data missing 8. TARUN INTERNATIONAL LIMITED- Auditor Report missing, Balance Sheet missing 9. Valuation Report missing 10. All shareholder Affidavit missing 11. All Applicant affidavit missing	Nitesh
56	30-09-2025	Company Petition (Companies Act)	710102085652025		SHUBHAM GUPTA VS AGRIM FINVEST PRIVATE LIMITED	Sec. 58(3)	03-10-2025	no of objections: - 1. proof of service missing 2. numbering is missing in bookmarking	ALAM
57	01-10-2025	Company Petition IB (IBC)	710102086252025		UC INCLUSIVE CREDIT PRIVATE LIMITED VS CREATIVITY AT BEST TECHNOLOGIES LIMITED	IBC under Sec 7	06-10-2025	1. mention bookmarking according your index with page numbering. 2. 25Rs welfare fee and 3Rs court fee missing in vakalatnama. 3. Attach memo of parties before the application and remove it from the end	Rajat
58	30-09-2025	Company Petition IB (IBC)	710102085722025		UJJIVAN SMALL FINANCE BANK LTD VS BLD METAL AND ALLOYS PRIVATE LIMITED	IBC under Sec 7	06-10-2025	1. wrong filling.	Sunil Shukla
59	30-09-2025	CA(A) Merger and Amalgamation(Companies Act)	710102086022025		AVRUMS INDIA PRIVATE LIMITED VS BLD METAL AND ALLOYS PRIVATE LIMITED	Sub-Section (1) Of Section 66.,Sec. 230-232, Sec 234	30-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Rajeev K Goel
60	01-10-2025	Company Petition IB (IBC)	710102086322025		THE CANARA BANK LIMITED VS SANJAY SINHA	Section 95(1)	06-10-2025	1. wrong jurisdiction.	ORBIT
61	30-09-2025	Company Appeal(Companies Act)	710102085872025		THE CANARA BANK LIMITED VS SANJAY SINHA	Sec. 58(3)	03-10-2025	no of objections: - 1. case type wrong in online portal 2. proof of service missing 3. double entry remove	ALAM
62	01-10-2025	CA(A) Merger and Amalgamation(Companies Act)	710102086442025		REED TRIUNE EXHIBITIONS PRIVATE LIMITED VS SANJAY SINHA	Sec. 230-232, Sec 234	07-10-2025	no of objections: - 1. date missed in all applicant's vakaltanama	MOHD NAZIM
63	03-10-2025	Company Petition IB (IBC)	710102086672025		ABHAY TRADING COMPANY THOUGH ITS PARTNER MR. HITESH JAIN VS ASK HOME FURNISHING PRIVATE LIMITED	IBC Under Sec 9	07-10-2025	1. need every page sign and true copy in annexure. 2. BR missing. 3. NESL Report missing.	NIPUN

64	08-07-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/236(ND)2020	HARISH TANEJA VS PANKAJ NARANG	Application under any other provisions-IBC	18-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Harish
65	28-07-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/751(PB)2021	AVON INFRACON PRIVATE LIMITED VS SARE GURUGRAM PRIVATE LIMITED	Sec 60(5)	18-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Shubham Jain
66	06-08-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/943(PB)2020	CENTRAL WAREHOUSING CORPORATION VS WORLDS WINDOW INFRASTRUCTURE & LOGISTICS PVT LTD	Rule 11 of NCLT, 2016	29-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Apoorv Shukla
67	29-08-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/622(ND)2018	RPFC VS RAJAT WIRES PVT LTD	Sec 42,Section 60(5)/Rule 11	29-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Kanhaiya
68	01-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/642(ND)2024	INDIAN BANK VS MR DEVENDER SINGH	Rule 11 of NCLT, 2016	21-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	RAJESH KUMAR GAUTAM
69	01-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/645(ND)2024	INDIAN BANK VS SUSHIL KAUDINYA	Rule 11 of NCLT, 2016	21-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	RAJESH KUMAR GAUTAM
70	01-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/641(ND)2024	INDIAN BANK VS AMARJEET DHILLON	Rule 11 of NCLT, 2016	21-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	RAJESH KUMAR GAUTAM
71	29-08-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/622(ND)2018	RPFC VS RAJAT WIRES PVT LTD	Sec 42,Section 60(5)	29-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Kanhaiya



72	02-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1572(ND)2019	RAJESH GULLAH VS SHRI RAHUL JINDAL	Rule 11 of NCLT, 2016	15-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Akhil
73	03-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/558(ND)2024	MEGHA BANSAL VS NAVNEET KUMAR GUPTA IRP OF APIL	Section 60(5)/Rule 11	18-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Gaurav Singh
74	04-09-2025	Restoration Application (Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/121(ND)2022	NIDHI SHARMA VS BANAS PAPERS PRIVATE LIMITED	Sec 48(2)	30-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Cauvery
75	06-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/694(ND)2022	ANIL KUMAR MITTAL VS BANAS PAPERS PRIVATE LIMITED	Application under any other provisions-IBC	16-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Anil Kumar Mittal
76	10-09-2025	Company Application(Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/162(ND)2024	PRITI SHARMA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Rule 11 of NCLT	15-09-2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. application need every pages sign 4 page no missed in pdf 5 affidavit missed 6 incomplete file 7 need to delete extra same pdf uploaded in proof of service	ALAM
77	12-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/271(PB)2017	PUNJAB NATIONAL BANK VS HARSH KUMAR ARORA	Sec 60(5),Sec 30	17-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	EKTA CHOUDHARY
78	12-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/843(ND)2018	DIRECTORATE OF ENFORCEMENT VS DR JAIN VIDEO ON WHEELS LIMITED	Any other provision - Govt body	17-09-2025	no of objection 1. memo parties missed in pdf and index and book marking also 2. vakalatanama missed	ZOHEB HOSSAIN
79	12-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/699(ND)2021	ASHISH AGARWAL VS DR JAIN VIDEO ON WHEELS LIMITED	Section 105,112, 113	17-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Shubham

80	14-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/95(ND)2025	MR. RAM KUMAR VS NORTHERN ARC CAPITAL LIMITED	Section 25(2)(i), 43,45,47,50,60(5),66/Regulation 35A,Section 25(2)(i), 43,45,47,50,60(5),66/Regulation 35A,Section 25(2)(i), 43,45,47,50,60(5),66/Regulation	17-09-2025	NO OF OBJECTION 1. BOOK MARKING MANDATORY AS PER INDEX WITH PAGINATION IN ALL VOLUME 2 DUE PAYMENT OF 44 46 48 49 SECTIONS 3. IN VOLUME 5, 6, 7 8 9 11 MISSED SIGN OF ANNEXURES PAGES 4 OCR MISSED IN PDF	Mohana Nijhawan
81	12-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/696(ND)2021	ASHISH AGARWAL VS NORTHERN ARC CAPITAL LIMITED	Section 105,112, 113	17-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Shubham
82	12-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/545(ND)2023	BPC CONSULTANT INDIA PRIVATE LIMITED VS RAJNESH KUMAR AGGARWAL	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	22-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	DIBYADYUTI BANERJEE
83	11-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1358(ND)2019	SUMEDHA MANAGEMENT SOLUTIONS PRIVATE LIMITED VS RAJNESH KUMAR AGGARWAL	Sec 60(5)	15-09-2025	no of objection 1. Quarterly Progress Report separate file 2. Mr. Shailesh Desai, detail not fill online portal 3. Sumedha Management Solutions Private Limited please remove from online portal	Aditya Mishra
84	10-09-2025	Company Application(Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/62(PB)2022	UNION OF INDIA THROUGH REGIONAL DIRECTOR (NORTHERN REGION) VS 1. CARNOUSTIE MANAGEMENT (I) PRIVATE LIMITED	Rule 11 of NCLT	16-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Nistha Gupta
85	11-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/318(ND)2025	BEACON TRUSTEESHIP LIMITED VS GAURAV BHALLA	Rule 11 of NCLT, 2016	15-09-2025	no of objection 1. book marking mandatory as per index with pagination 2. missed to fill respondent 2 in online portal 3. vakalatanama missed in pdf 4 blanks paged not allowed	Siddharth Joshi
86	11-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/319(ND)2025	BEACON TRUSTEESHIP LIMITED VS ANIL BHALLA	Rule 11 of NCLT, 2016	15-09-2025	no of objection 1.respondent no.2 detail not fill on online portal 2.bookmarking compulsory 3.vakaltanama missing	Siddharth Joshi
87	11-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/95(ND)2025	AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED VS AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Application under any other provisions-IBC	15-09-2025	wrong file	Mohana Nijhawan
88	16-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/644(ND)2023	OM PRAKASH GAUTAM VS JALESH KUMAR GROVER	Rule 11 of NCLT, 2016	23-09-2025	1. List of dates and events missing. 2. Briefsynopsis missing. 3. section wrong. 4. case type wrong.	KUNAL
89	12-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1058(ND)2018	M/S. MANJU J HOME INDIA LTD. VS M/S. GAGAN FERROTECH LTD.	Section 60(5)	28-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Ashutosh

90	11-09-2025	Company Appeal (IBC)	7.10102E+14	COMPANY PETITION IB (IBC)/446(ND)2017	TAKKSHILL ENTERPRISES VS IAP COMPANY PRIVATE LIMITED	Sec 60(5)	15-09-2025	no of objection 1. book marking mandatory as per index with pagination 2. application need every page sign 3. remove main case petitioner and respondent in online portal 4 case type wrong 5 missed REGULATION 44(2) OF THE INSOLVENCY AND BANKRUPTCY BOARD OF INDIA (LIQUIDATION PROCESS) REGULATIONS, 2016 in annexure	ROHIT RATHI
91	18-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/558(ND)2024	IL&FS FINANCIAL SERVICES LIMITED VS MR NAVNEET KUMAR GUPTA	Sec 60(5)	30-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Nistha Gupta
92	18-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/461(ND)2025	JAISANSHU MEDICARE PRIVATE LIMITED VS SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Rule 11 of NCLT, 2016	28-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	LOKESH SHARMA
93	18-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1941(ND)2019	NANU CHHABRA VS JASMINE BUILD MART PRIVATE LIMITED	Sections 60(5)/Regulation 13	28-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	SUMESH MALHOTRA
94	18-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/05(ND)2019	DEEPAK KAPOOR VS MRS. JAYANTI JAIN	Sec 60(5)	23-09-2025	no of objection 1. incomplete online basic detail 2.25 rs welfare and 3 rs court fee missed in vakalatnama 3. annexures pages missed sign with true copy 4 main case missed in vakalatnama	SURYANSH TRIPATHI
95	17-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/144(PB)2017	KALPATARU RESOLUTION PRIVATE LIMITED VS JAIPUR VIDYUT VITRAN NIGAM LIMITED	Section 60(5)/Rule 11	25-09-2025	no of objection 1. case type wrong 2. memo parties missed in book marking and index and pdf 3 ocr missed in pdf 4 date and month missed in vakalatnama 5 25 rs welfare and 3 rs court fee missed in vakalatnama	SHIVAM
96	11-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/708(ND)2021	MALLIKA RAWAL VS MR MOHIT GOEL CA	Sec 60(5)	15-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Radhalakshmi R
97	19-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/708(ND)2021	M/S. SKAEL ENTERPRISES PVT. LTD. VS AADI BEST CONSORTIUM PRIVATE LIMITED	Rule 11 of NCLT, 2016	22-09-2025	no. of objection 1. date missing in vakalatnama	Abhishek Nahta
98	20-09-2025	Miscellaneous Application (IBC)	7.10102E+14	COMPANY PETITION IB (IBC)/21(ND)2021	BHIM SAIN GOYAL VS AADI BEST CONSORTIUM PRIVATE LIMITED	Application under any other provisions-IBC	22-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Mr. Amit Goel

99	19-09-2025	Miscellaneous Application (IBC)	7.10102E+14	COMPANY PETITION IB (IBC)/308(ND)2024	BHARAT BHUSHAN SETHI VS AADI BEST CONSORTIUM PRIVATE LIMITED	Application under any other provisions-IBC	18-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	BHARAT BHUSHAN SETHI
100	20-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/731(ND)2023	MOHD NAZIM KHAN_APP FOR EXTENSION OF CIRP PERIOD (SAKRIYA) VS AADI BEST CONSORTIUM PRIVATE LIMITED	Section 12(2)	25-09-2025	GPVT BODY SELECTED PAYMENT NOT DONE	MOHD NAZIM
101	20-09-2025	Company Application(Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/90(ND)2020	INDIAN PROBUILD PVT. LTD. VS AADI BEST CONSORTIUM PRIVATE LIMITED	Rule 11 of NCLT	22-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	ASHISH
102	19-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1053(PB)2020	CITRON STRAEGIES PVT LTD VS LEADING HOTELS LTD	Regulation 39(8), CIRP Regulations, 2016	30-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Mamidipudi Mukunda
103	22-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/882(ND)2020	PUSHPENDRA KUMAR JAIN VS LOGIX INFRATECH PRIVATE LIMITED	Section 60(5)/Rule 11	24-09-2025	no of objection 1. book marking mandatory as per index with pagination 2.in index page no missed in pdf 3. page no missed in pdf 4 index page missed sign 5 mop missed sign 6 wrong fill online detail as per mop 7 application need every pages sign 8 not verified affidavit 9 JYOTI DOGRA JAIN not add in mop 10 annexures missed 11 vakalatanama missed 12 incomplete file 13 annexure need sign with true copy 14 need to delete extra same copy in proof of service 15 proof of service missed	Aayush
104	22-09-2025	Company Application(Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	L. R. BUILDERS PRIVATE LIMITED VS P. P. JEWELLERS PRIVATE LIMITED	Rule 11 of NCLT	24-09-2025	no of objection 1. vakalatanama missed in pdf	MOKSH TYAGI
105	22-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/462(ND)2025	JV HOLDING PRIVATE LIMITED VS KRANTI INFRA POWER PRIVATE LIMITED	Rule 11 of NCLT, 2016	24-09-2025	no of objection 1. section mismatched in online and pdf 2. main case not mention in vakalatanama	Meghna Mishra
106	22-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/34(ND)2020	HI TECH INTERNATIONAL_COC OF M/S INDIGLOBAL TRADELINKS PRIVATE LIMITED VS MR. VINOD KUMAR UPPAL EX DIRECTOR & PROMOTER	Application under any other provisions-IBC	28-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	MOHD NAZIM
107	17-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/344(ND)2025	RDS PROJECT LIMITED VS GRASIM INDUSTRIES LTD	Rule 154 (1)	22-09-2025	no of objection 1. index page missed in book marking 2. mop missed in index and book marking 3.ocr missed in pdf 4 annexure page missed sign with true copy	KNM & Partners
108	22-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/764(ND)2022	UNITED NEWS OF INDIA WORKERS VS GRASIM INDUSTRIES LTD	Section 60(5)	24-09-2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed in pdf 3. application need every pages sign 4 memo parties missed in pdf 5 affidavit missed in pdf 6 annexures pages missed sign with true copy 7 vakalatanama missed 8 incomplete file	HONEY SATPAL
109	23-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/882(ND)2020	JATINDER KAUR VS LOGIX INFRATECH PRIVATE LIMITED	Section 60(5)/Rule 11	24-09-2025	no of objection 1. book marking mandatory as per index with pagination 2. index page missed page number 3. sign missed in index 4 sign missed in mop 5 sign missed in application every pages 6 annexure page missed sign with true copy 7 not verified affidavit 8 vakalatanama missed 9 page no missed in pdf	Aayush

110	17-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/207(ND)2021	MS. GARIMA SHARMA VS ORRIS INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	22-09-2025	no of objection 1. ocr missed 2. missed amended mop in pdf in annexures according to prayer 3. section not mention in pdf page no 2	Jai Sikand
111	22-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/731(PB)2018	ICICI BANK LIMITED VS PUNJ LLYOD LIMITED	Section 60(5)/Rule 11	29-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Abhay Chattopadhyay
112	24-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/489(PB)2017	SUNIL KUMAR GUPTA VS PUNJ LLYOD LIMITED	Section 60(5)	25-09-2025	no of objection 1. book marking mandatory as per index with pagination 2. page no missed in index 3. index missed sign 4 memo party missed in index and pdf and book marking also 5 need to delete extra same copy of pdf 6 not verified affidavit 7 incomplete file 8 annexures missed in pdf 9 vakalatanama missed	KK
113	22-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/882(ND)2020	RAJA SAHA VS LOGIX INFRATECH PRIVATE LIMITED	Section 60(5)/Rule 11	24-09-2025	no of objection 1. book marking mandatory as per index with pagination 2. page no missed in index 3. index sign missed 4 mop missed sign 5 application need every pages sign 6 page no missed in pdf 7 not verified affidavit 8 vakalatanama missed 9 proof of service missed 10 annexures missed in pdf 11 incomplete file 12 need to delete extra pdf uploaded in proof of service 13 only 11 pages uploaded	Aayush
114	23-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/2144(ND)2019	SUBHASH KUMAR KUNDRA VS SHIV SHANKAR SHETH	Rule 11 of NCLT, 2016	24-09-2025	no of objection 1. memo parties missed in pdf and index and book marking also 2. section mismatched in online and pdf 3. incomplete online basic detail 4. order dated 25.07.2025 missed 5 EXPARTE ORDER DATED 27 /05/2025 6 annexure pages missed sign with true copy	Chandni
115	23-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/371(ND)2025	IDBI TRUSTEESHIP SERVICES LIMITED VS JATASYA PROMOTERS PRIVATE LIMITED	Section 60(5)/Rule 11	25-09-2025	1. proof of service missing. 2. vakalatnama compulsory. 3. bookmarking compulsory with page numbering. 4. memo of parties missing. 5. affidavit missing. 6. briefsynopsis missing. 7. List of dates and events missing. 8. need every page sign in application. 9. case type wrong. 10. fill all details in online portal.	Angad
116	23-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/530(ND)2023	SANJEET KUMAR SHARMA (RESOLUTION PROFESSIONAL) VS JATASYA PROMOTERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	24-09-2025	no of objection 1. book marking mandatory as per index with pagination 2. section mismatched in online and pdf	VAIBHAV TYAGI
117	25-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/193(ND)2024	SH. VINAY KUMAR SOLE PROPRIETOR OF M/S SUNLIGHT APPARELS VS M/S TECHNICOLOUR DREAM PANTS PRIVATE LIMITED	Sec 60(5)	30-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Kunal Yadav
118	26-09-2025	Company Application(Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/49(PB)2020	GAV DEVELOPERS PVT LTD VS SHUBH ADVISORS PVT LTD	Rule 11 of NCLT	26-09-2025	no of objection 1. wrong affidavit as per mop 2. vakalatanama missed 3. fill all respondent in online portal	RAHUL MALHOTRA
119	26-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/14(ND)2024	DR. FIRDOSH ROHINTAN MAHUWALLA VS PREETI CHAUHAN	Sec 60(5)	21-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Dhruv
120	25-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1367(PB)2018	RK CONSTRUCTIONS REPRESENTED BY THE AUTHORIZED SIGNATORY MR. CHANDAN SINGH VS NAVEEN KUMAR GUPTA	Sec 60(5)	26-09-2025	No of objection 1. Page no 122,123,126,127,129,132 not readable 2. Month missed in vakalatnama 3. Memo party missed 4. OCR missed in pdf 5. Pagination missed in bookmarking.	PRADEEP

121	25-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1367(PB)2018	MONITORING COMMITTEE OF NSL NAGAPATNAM POWER AND INFRATECH LIMITED THROUGH NAVNEET KUMAR GUPTA CHAIRMAN OF MONITORING COMMITTEE VS NAVEEN KUMAR GUPTA	Sec 60(5)	26-09-2025	no of objection 1. wrong judication	PRADEEP
122	27-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/702(ND)2018	NAVEEN KUMAR JAIN VS NAVEEN KUMAR GUPTA	Sec 60(5)	29-09-2025	no of objection 1. book marking mandatory as per index with pagination 2. ocr missed in pdf	Somesh
123	26-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/861(ND)2020	JASIN JOSE VS NAVEEN KUMAR GUPTA	Sec 60(5)	29-09-2025	no of objection 1. section mismatched in online and pdf 2. memo parties missed in index and book marking also	ASAV RAJAN ARORA
124	24-09-2025	Company Application(Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/76(ND)2025	SANDEEP GARG VS SAFESEC SECURITIES AND FINANCE PRIVATE LIMITED	Rule 11 of NCLT	21-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	SINDHU SINHA
125	29-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/360(ND)2021	INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD VS SAFESEC SECURITIES AND FINANCE PRIVATE LIMITED	Rule 11 of NCLT, 2016	30-09-2025	No of objection 1. Petitioner mismatch as per memo party 2. Section mention in index and application as per mentioned in online portal	Inder Paul Singh Oberoi
126	26-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/614(ND)2023	RAHUL JINDAL VS APRESH GARG	Section 19(2) / Regulation 30	28-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Sumesh
127	29-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/243(PB)2023	MR SANDEEP GOEL RESOLUTION PROFESSIONAL RP BAREILLY HIGHWAYS PROJECT LIMITED BHPC VS APRESH GARG	Section 60(5)	30-09-2025	no of objection 1. due payment of 19(2), 25(2) 2. fill all respondent in online portal 3. annexure pages missed sign with true copy 4 page no 68 69 wrong adjustment 5 volume wise index missed in volume 2 6 in volume 2 book marking missed in pdf 7 not paste ticket in vakalatnama between the content 8 proof of service missed 9 need to delete extra entry of petitioner in online portal	Ashish Verma
128	16-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/237(ND)2019	SANDEEP GOEL & ORS VS MR ATUL MITTAL	Rule 11 of NCLT, 2016	22-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Ashish Verma
129	16-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/237(ND)2019	SANDEEP GOEL & ORS VS ATUL MITTAL	Rule 11 of NCLT, 2016	22-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	Ashish Verma
130	26-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/45(PB)2018	M/S VASU BUILDTECH VS SANJAY GUPTA	Section 60(5)/Rule 11	22-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	SAMIR SAGAR

131	01-10-2025	Miscellaneous Application (IBC)	7.10102E+14	COMPANY PETITION IB (IBC)/433(ND)2025	ENGINEER.AI CLOUD SERVICES INDIA PRIVATE LIMITED VS TECHJOCKEY INFOTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	01-10-2025	no of objection 1. case type wrong 2. section mismatched in online and pdf 3. memo parties missed in pdf and index and book marking also 4 vakalatanama missed 5 index missed in book marking 6 pagination missed in book marking as per index	Kanishsha
132	29-09-2025	Restoration Application (IBC)	7.10102E+14	COMPANY PETITION IB (IBC)/69(ND)2021	NARENDRA SINGH RAWAT & ORS. VS M/S ELEGANT INFRACON PVT. LTD.	Section 60(5)/Rule 11	30-09-2025	Sorry for the inconvenience due to NIC Technical issue Defects are not visible Due to the ongoing relocation, the existing helpdesk number (011-24363846) is currently non-functional as the line is being transferred.In case of any doubt kindly contact concerned Bench or Shri PrashantKumar, Deputy Registrar, & Victor Vishal Assistant Registrar NCLT Delhi email id: dr1-nclt@nclt.gov.	MAREESH
133	03-10-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/812(ND)2022	STAN CARS PRIVATE LIMITED VS AKZO NOBEL INDIA LIMITED	Sec 60(5)	06-10-2025	No of objection 1. section mismatched in online and pdf 2. improper book marking as per index with pagination 3. application need every pages sign 4 date month and year missed in vakalatanama 5 25 rs welfare and 3 rs court fee missed in vakalatanama 6 not sign of advocate in vakalatanama 7 memo parties missed in index and pdf and book marking also 8 double pagination in pdf 9 proof of service missed	Vishal
134	01-10-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/313(ND)2022	KARUR VYSA BANK VS VISHNOO MITTAL	Section 123	03-10-2025	no of objection 1. due payment of UNDER SECTION 121 you take two section in index and master index 2. not verified affidavit	Harshit Khare
135	06-10-2025	Company Appeal (IBC)	7.10102E+14	COMPANY PETITION IB (IBC)/197(PB)2017	MEJA URJA NIGAM PVT. LTD VS MR. RAMACHANDRAN SUBRAMANIAN LIQUIDATOR OF M/S TECPRO SYSTEMS LTD	Sec 42	08-10-2025	1. 3Rs court fee missing in vakalatnama.	Vikram Singh Baid
136	03-10-2025	Company Application(Companies Act)	7.10102E+14	COMPANY PETITION (COMPANIES ACT)/89(ND)2020	KRISHNA KHADELWAL VS NIHO CONSTRUCTION	Section 46	06-10-2025	no of objection 1. wrong proof of service 2. due payment of 59	SHANKARI MISHRA
137	03-10-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/812(ND)2022	AKZO NOBEL INDIA LIMITED VS STAN CARS PRIVATE LIMITED	Sec 60(5)	06-10-2025	no of objection 1. need to delete extra same pdf uploaded in proof of service 2. pagination missed in book marking as per index	Anubhav
138	06-10-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/199(ND)2022	SANYAM GOEL RESOLUTION PROFESSIONAL FOR PROVIEW INFRASTRUCTURE PVT. LTD VS MR. PUNIT TYAGI DIRECTOR (POWER SUSPENDED) OF M/S PROVIEW INFRASTRUCTURE PVT. LTD. & ORS	Sec 66(1)	06-10-2025	no of objection 1. . Respondent No. 5 missed in online portal 2. page no 74 102 104 106 130 131 hindi pages need english translate copy	Sagar Arora
139	04-10-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/337(PB)2021	SURINDER BABBAR VS MR. PUNIT TYAGI DIRECTOR (POWER SUSPENDED) OF M/S PROVIEW INFRASTRUCTURE PVT. LTD. & ORS	Application under any other provisions-IBC	06-10-2025	no of objection 1. index missed in book marking and pdf also 2. sign missed in mop 3. application need every pages sign 4 incomplete file 5. affidavit missed 6 vakalatanama missed	Gaurav Joshi
140	06-10-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/657(ND)2021	LOON LAND DEVELOPMENT LTD. VS MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL OF REVITAL REALITY PVT. LTD	Rule 11 of NCLT, 2016	06-10-2025	no of objection 1. proof of service need as you have one respondent	Manmeet
141	06-10-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/560(PB)2017	BANK OF BARODA VS NIIL INFRASTRUCTURE PRIVATE LIMITED	Application under any other provisions-IBC	07-10-2025	no of objection 1. section not mention in index and pdf main application 2. pagination missed in book marking as per index 3. fill all respondent in online porta as per mop 4 vakalatanama missed 5 order dated 24.09.2025 missed	ARUN AGGARWAL
142	07-10-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/575(ND)2024	BRILLIANT METALS PVT LTD VS MR AVDHESH MITTAL	Sec 60(5)	08-10-2025	no of objection 1. vakalatanama missed in pdf	RAGHU VASISHTH
143	07-10-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/918(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS MR AVDHESH MITTAL	Section 60(5)/Rule 11	08-10-2025	no of objection 1. in the matter of main case party mismatched in index synopsis and list and date and events mop and application 2 pagination missed in book marking as per index 3. index missed in book marking	PRADEEP
144	07-10-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/951(PB)2020	BAHL PAPER MILLS LIMITED VS MARINAINDIA TRAEXIM PRIVATE LIMITED	Rule 11 of NCLT, 2016	08-10-2025	no of objection 1. pagination missed in book marking as per index 2. annexures pages missed sign with true copy of every pages	RISHI SOOD
145	07-10-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/916(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS MARINAINDIA TRAEXIM PRIVATE LIMITED	Section 60(5)/Rule 11	08-10-2025	no of objection 1. main case mismatched in online and pdf 2. ocr missed in pdf 3. pagination missed in book marking as per index	PRADEEP

146	07-10-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/469(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS MARINAINDIA TRAEXIM PRIVATE LIMITED	Section 60(5)/Rule 11	08-10-2025	no of objection 1. 25 rs welfare and 3 rs court fee missed in vakalatanama 2. pagination missed in book marking as per index 3. index missed in book marking	PRADEEP
147	08-10-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/1076(ND)2019	LAVKASH VERMA VS VIGNESHWARA DEVELOPERS PVT. LTD & ANR.	Sec 60(5)	08-10-2025	1. main case wrong in in vakalatnama.	Henna George
148	07-10-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/595(ND)2023	ASHOK KUMAR GULLA VS VIGNESHWARA DEVELOPERS PVT. LTD & ANR.	Section 12(2)	08-10-2025	no of objection 1. ocr missed in pdf 2. section mismatched in pdf and online 3 pagination in book marking do as like index like 1-9	Kritya Sinha
149	07-10-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/469(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS VIGNESHWARA DEVELOPERS PVT. LTD & ANR.	Section 60(5)/Rule 11	08-10-2025	no of objection 1. main case mismatched in pdf and online 2. index missed in book marking 3. pagination missed in book marking as per index 4 wrong pdf uploaded	PRADEEP
150	07-10-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/344(ND)2025	RDS PROJECT LIMITED VS GRASIM INDUSTRIES LTD	Section 60(5)/Rule 11	08-10-2025	no of objection 1. vakalatanama missed 2. ocr missed in pdf	KNM & Partners
151	16-09-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/317(ND)2022	NAVNEET KUMAR GUPTA VS GRASIM INDUSTRIES LTD	Section 12(2)	08-10-2025	no of objection 1. book marking mandatory as per index with pagination 2. section mismatched in online and pdf 3 25 rs welfare and 3 rs court fee missed in vakalatanama	Paridhi Agrawal
152	07-10-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/527(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS GRASIM INDUSTRIES LTD	Section 60(5)/Rule 11	08-10-2025	no of objection 1. main case mismatched in affidavit and vakalatanama pdf and online 2. ocr missed in pdf 3 pagination missed in book marking as per index	PRADEEP
153	07-10-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/468(PB)2022	SRIPATHAM VENKATASUBRAMANIAN RAMKUMAR VS GRASIM INDUSTRIES LTD	Section 60(5)/Rule 11	08-10-2025	no of objection 1 ocr missed 2. pagination missed in book marking as per index 3. 25 rs welfare and 3 rs court fee missed in vakalatanama 4 double pagination in pdf 5 index missed in book marking	PRADEEP
154	07-10-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/950(PB)2020	BAHL PAPER MILLS LIMITED VS MARINAINDIA TRAEXIM PRIVATE LIMITED	Rule 11 of NCLT, 2016	08-10-2025	no of objection 1. pagination missed in book marking as per index 2. annexures pages missed sign with true copy	RISHI SOOD
155	07-10-2025	Interlocutory Application (I.B.C)	7.10102E+14	COMPANY PETITION IB (IBC)/687(ND)2022	VIVEK BANSAL LIQUIDATOR OF POMEGRANATE COATERS PVT. LTD. VS MARINAINDIA TRAEXIM PRIVATE LIMITED	Rule 11 of NCLT, 2016	08-10-2025	no of objection 1. take rule 11 in online portal	Rachit
156	09-08-2025	0710102070352025(No.of Docs 0)	0710102070352025/4	COMPANY PETITION IB (IBC)/470(ND)2025	TRINITY SERVICES VS. VENUS BUILDTECH INDIA PRIVATE LIMITED	IBC Under Sec 9	08-10-2025	No of objection 1. Wrong file, Kindly file Petition	
157	03-10-2025	0710102073092025(No.of Docs 3)	0710102073092025/2	CA(A) MERGER AND AMALGAMATION(COMPA NIES ACT)/76(ND)2025	BADERIA HEALTHCARE PRIVATE LIMITED	Sub-section (I) of section 230	08-10-2025	No of objection 1. Wrong jurisdiction. 2. Wrong file, kindly file IA	jateen2107
158	06-10-2025	0710102009762024(No.of Docs 2)	0710102009762024/3	COMPANY PETITION IB (IBC)/173(ND)2024	J C FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS STARGAZE ENTERTAINMENT PRIVATE LIMITED	IBC under Sec 7	08-10-2025	No of objection 1. counsel details missed in index	Om@NCLT25
159	05-10-2025	0710102016672023(No.of Docs 1)	0710102016672023/8	COMPANY PETITION IB (IBC)/238(ND)2023	CARRYCON INDIA LIMITED	IBC Under Sec 10	08-10-2025	No of objection 1. Order dated 24.04.2025 missed in pdf as per mentioned in index	CMASKVERMA
160	05-10-2025	0710102002722019(No.of Docs 2)	0710102002722019/16	COMPANY PETITION IB (IBC)/177(ND)2019	INTEGRATED BATTERIES INDIA PVT. LTD. VS. INTEGRATED BATTERIES INDIA PVT. LTD.	IBC Under Sec 9	08-10-2025	No of objection 1. Kindly attach compliance order	dgguptadhruv
161	05-10-2025	0710102038422025(No.of Docs 3)	0710102038422025/3	COMPANY PETITION IB (IBC)/288(ND)2025	CATALYST TRUSTEESHIP LIMITED VS. PARSVNATH DEVELOPERS LIMITED	IBC under Sec 7	07-10-2025	no of objection 1. compliance order missed 2. vakalatanama missed	knmncIt
162	05-10-2025	0710102039072025(No.of Docs 3)	0710102039072025/4	COMPANY PETITION IB (IBC)/290(ND)2025	CATALYST TRUSTEESHIP LIMITED VS. PARSVNATH ESTATE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	07-10-2025	no of objection 1. compliance order missed 2. vakalatanama missed	knmncIt
163	04-10-2025	0710102073222025(No.of Docs 10)	0710102073222025/1	INTERLOCUTORY APPLICATION (I.B.C)/4116(ND)2025	PARMINDER SINGH BHULLAR RESOLUTION PROFESSIONAL VS. RITZY POLYMER	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	07-10-2025	no of objection 1.bookmarking in complete 2.compliance order missing in pdf 3.need every pages sign and true copy in annexure 4.need all pages ocr in pdf 5.some pages not clear in pdf 6.some pages hindi in pdf	kushal82
164	04-10-2025	0710102073212025(No.of Docs 10)	0710102073212025/1	INTERLOCUTORY APPLICATION (I.B.C)/4113(ND)2025	PARMINDER SINGH BHULLAR RESOLUTION PROFESSIONAL VS. SATISH KUMAR SETHI SUSPENDED DIRECTOR	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	07-10-2025	no of objection 1.bookmarking in complete 2.compliance order missing in pdf 3.need all pages sign and true copy in annexure 4.need all pages ocr in pdf 5.some pages hindi in pdf 6.some pages not clear i pdf	kushal82
165	17-09-2025	0710102082142025(No.of Docs 0)	0710102082142025/1	INTERLOCUTORY APPLICATION (I.B.C)/4742(ND)2025	JALES KUMAR GROVER INTRIM RESOLUTION PROFESSIONAL VS. SAMYAK PROJECTS PRIVATE LIMITED	Sec 60(5)	06-10-2025	No of objection 1. COMPLIANCE OF ORDER DATED 25.09.2025 missed in pdf as per mentioned in index	



166	04-10-2025	0710102065352023(No.of Docs 1)	0710102065352023/5	COMPANY PETITION IB (IBC)/567(ND)2023	SHRI DURGA SCAFFOLDING NOIDA PRIVATE LIMITED VS. APEX INFRA ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	06-10-2025	No of objection 1. Index and bookmarking missed 2. Kindly attach compliance order	Gsvlegal
167	30-03-2024	0710102026812024(No.of Docs 0)	0710102026812024/7	COMPANY APPEAL(COMPANIES ACT)/71(ND)2024	AVERY REAL ESTATE PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT DELHI AND HARYANA	Sec 252 (3)	06-10-2025	No of objection 1. Kindly attach compliance order	
168	04-10-2025	0710102074912024(No.of Docs 2)	0710102074912024/4	INTERLOCUTORY APPLICATION(IBC)(PLAN)/54(ND)2024	ANJU AGARWAL VS. PUNJAB & SIND BANK	Sec 30	06-10-2025	No of objection 1. Kindly attach compliance order 2. OCR missed in pdf	Kiran Bisht
169	03-10-2025	0710102069382025(No.of Docs 1)	0710102069382025/2	COMPANY PETITION IB (IBC)/469(ND)2025	B.JAIN PHARMACEUTICALS PRIVATE LIMITED VS. AMISHI CONSUMER TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	06-10-2025	No of objection 1. Index and bookmarking missed 2. Kindly attach compliance order	Legal@lexservices
170	09-07-2025	0710102058852025(No.of Docs 0)	0710102058852025/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2025	AMP MOTORS PRIVATE LIMITED	Sec. 230-232 - Second Motion	06-10-2025	No of objection 1. Kindly attach compliance order	
171	03-10-2025	0710102058262025(No.of Docs 1)	0710102058262025/4	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/59(ND)2025	SONEPAR INDIA PRIVATE LIMITED	Sec. 230-232 - Second Motion	06-10-2025	No of objection 1. Kindly attach compliance order	Ashutosh Gupta
172	04-10-2025	0710102063942024(No.of Docs 2)	0710102063942024/15	RESTORED COMPANY PETITION (IBC)/10(PB)2024	MUTHOOT FINCORP LIMITED VS. BHAWNA LATHER	Section 95(1)	06-10-2025	No of objection 1. Kindly attach compliance order	lex.corpn@gmail.com
173	28-02-2024	0710102018422024(No.of Docs 0)	0710102018422024/6	COMPANY APPEAL(COMPANIES ACT)/38(ND)2024	BUCKS BUILDERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT DELHI AND HARYANA	Sec 252 (3)	06-10-2025	No of objection 1. Kindly attach compliance order	
174	03-10-2025	0710102092022024(No.of Docs 1)	0710102092022024/1	COMPANY PETITION IB (IBC)/267(ND)2025	CANARA BANK VS. MR. AKHIL RADHU (PERSONAL GUARANTOR)	Section 95(1)	06-10-2025	No of objection 1. Kindly attach compliance order 2. Page no 11 not readable	brijesh_tamber
175	03-10-2025	0710102082242025(No.of Docs 1)	0710102082242025/1	INTERLOCUTORY APPLICATION(COMPANIES ACT)/351(ND)2025	UMESH GUPTA VS. MEDIPOL PHARMACEUTICAL INDIA PRIVATE LIMITED	Rule 11 of NCLT	06-10-2025	No of objection 1. Kindly attach compliance order	animeshras
176	21-08-2025	0710102073552025(No.of Docs 0)	0710102073552025/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/53(ND)2025	SANJEEV CHAUDHARY VS. CONSORTIUM OF RAJESH KUMAR AGARWAL ATUL KUMAR GARG AND RAJBEER PUNIA	Sec 30	06-10-2025	No of objection 1. Kindly attach compliance order 2. one rs court fees missed in vakalatnama	
177	03-10-2025	0710102092022024(No.of Docs 1)	0710102092022024/2	COMPANY PETITION IB (IBC)/267(ND)2025	CANARA BANK VS. MR. AKHIL RADHU (PERSONAL GUARANTOR)	Section 95(1)	06-10-2025	No of objection 1. Kindly attach compliance order 2. Page no 11 not readable	brijesh_tamber
178	03-10-2025	0710102037802025(No.of Docs 1)	0710102037802025/19	COMPANY PETITION IB (IBC)/264(ND)2025	LINKWISE MARKETING PRIVATE LIMITED VS. TAANZ FASHIONS (INDIA) PRIVATE LIMITED	IBC under Sec 7	06-10-2025	No of objection 1. Kindly attach compliance order 2. Counsel details incomplete in index	advswarnika aggarwal
179	05-03-2024	0710102020012024(No.of Docs 0)	0710102020012024/8	COMPANY APPEAL(COMPANIES ACT)/45(ND)2024	DOLPHIN REALTORS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	06-10-2025	No of objection 1. Kindly attach compliance order	
180	03-10-2025	0710102092012024(No.of Docs 1)	0710102092012024/1	COMPANY PETITION IB (IBC)/266(ND)2025	CANARA BANK VS. MS. ANJANA RADHU (PERSONAL GUARANTOR)	Section 95(1)	06-10-2025	No of objection 1. Kindly attach compliance order 2. Page no 11 not readable	brijesh_tamber
181	10-01-2025	0710102003292025(No.of Docs 0)	0710102003292025/6	COMPANY PETITION IB (IBC)/32(ND)2025	INDOSPIRIT DISTRIBUTION LTD VS. CAMPRI INDIA PRIVATE LIMITED	IBC Under Sec 9	06-10-2025	No of objection 1. Sign missed page no 1 to 28	
182	03-10-2025	0710102010972025(No.of Docs 2)	0710102010972025/6	COMPANY PETITION IB (IBC)/95(ND)2025	RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Application under any other provisions-IBC,Any other provision - Govt body	06-10-2025	No of objection 1. Kindly attach compliance order 2. Page no 18, 21 not readable	mohana.nijhawan
183	30-09-2025	0710102075382025(No.of Docs 1)	0710102075382025/2	COMPANY PETITION IB (IBC)/478(ND)2025	ASHISH JAIN VS. M/S PERFECT CONSTECH PRIVATE LIMITED	IBC under Sec 7	03-10-2025	1.compliance of order dated 17.09.2025	Shohit
184	15-02-2025	0710102015562025(No.of Docs 0)	0710102015562025/8	COMPANY PETITION IB (IBC)/186(ND)2025	CENTRAL BANK OF INDIA VS. SJ LEASING AND INVESTMENTS PRIVATE LIMITED	IBC under Sec 7	03-10-2025	No of objection 1. Kindly attach compliance order	

185	01-10-2025	0710102069072025(No.of Docs 1)	0710102069072025/2	COMPANY PETITION IB (IBC)/451(ND)2025	ONE 97 COMMUNICATIONS LIMITED VS. AMISHI CONSUMER TECHNOLOGIES PRIVATE LIMITED	IBC Under Sec 9	03-10-2025	No of objection 1. Index and bookmarking mandatory 2. Kindly attach compliance order	Legal@lexservices
186	30-09-2025	0710102088442022(No.of Docs 1)	0710102088442022/6	COMPANY PETITION (COMPANIES ACT)/224(PB)2022	UNION OF INDIA THROUGH SERIOUS FRAUD INVESTIGATION OFFICE (SFIO) VS. NANAK CHAND TAYAL	Sec 241 (2)	03-10-2025	no of objection 1.compliance order missing in pdf 2.double pagination wrong in pdf 3.vakalatnama missing in pdf	sfionclt
187	15-02-2025	0710102015552025(No.of Docs 0)	0710102015552025/8	COMPANY PETITION IB (IBC)/185(ND)2025	CENTRAL BANK OF INDIA VS. BAGS REGISTRY SERVICES PRIVATE LIMITED	IBC under Sec 7	03-10-2025	No of objection 1. Order dated 24.09.2025 missed in pdf as per mentioned in index	
188	13-08-2025	0710102071432025(No.of Docs 0)	0710102071432025/3	CONTEMPT PETITION (IBC)/35(ND)2025	DURGA DAS AGGARWAL VSBANKEY BIHARI GOYAL	Rule 11 of NCLT, 2016	03-10-2025	No of objection 1. Copy of vakalatnama missed in pdf	
189	30-09-2025	0710102047772025(No.of Docs 2)	0710102047772025/2	INTERLOCUTORY APPLICATION (I.B.C)/2777(ND)2025	MK JAIN HUF VS. DEVVRAT RANA	Sec 60(5)	03-10-2025	no of objection 1.welfare 25rs ticket missing in vakalatanama 2.compliance order needed in pdf	indiajuris
190	01-10-2025	0710102011212025(No.of Docs 2)	0710102011212025/3	INTERLOCUTORY APPLICATION (I.B.C)/655(ND)2025	SP TOWNPLANNER PRIVATE LIMITED & ANR VS. DIRECTORATE OF TOWN & COUNTRY PLANNING	Sec 60(5)	01-10-2025	No of objection 1. Remove double pagination 2. Page no 33 to 38 not readable 3. Copy of vakalatnama missed 4. Kindly attach compliance order	Srslegal3150
191	29-09-2025	0710102080142025(No.of Docs 4)	0710102080142025/1	INTERLOCUTORY APPLICATION (I.B.C)/4555(ND)2025	SANJAY GUPTA RESOLUTION PROFESSIONAL UNNATI FORTUNE HOLDINGS LI1NITED	Application under any other provisions- IBC	01-10-2025	no of objection 1.compliance order missing in pdf 2.need all pages ocr	aishwarya96
192	01-07-2025	0710102055782025(No.of Docs 0)	0710102055782025/2	INTERLOCUTORY APPLICATION(IBC)(PLAN) /38(ND)2025	RANJAN CHAKRABORTI	Sec 30	01-10-2025	No of objection 1. Kindly attach compliance order	
193	29-09-2025	0710102047852025(No.of Docs 1)	0710102047852025/3	INTERLOCUTORY APPLICATION(IBC)(PLAN) /35(ND)2025	MR. ASHISH SINGH RESOLUTION PROFESSIONAL M/S FERROUS INFRASTRUCTURE PRIVATE LIMITED VS. AMRUT HOMES HOMEBUYERS ASSOCIATION	Sec 30	01-10-2025	incomplete file	namitha@samvidlegal.
194	29-09-2025	0710102047852025(No.of Docs 1)	0710102047852025/3	INTERLOCUTORY APPLICATION(IBC)(PLAN) /35(ND)2025	MR. ASHISH SINGH RESOLUTION PROFESSIONAL M/S FERROUS INFRASTRUCTURE PRIVATE LIMITED VS. AMRUT HOMES HOMEBUYERS ASSOCIATION	Sec 30	01-10-2025	incomplete file	namitha@samvidlegal.
195	29-09-2025	0710102047852025(No.of Docs 1)	0710102047852025/3	INTERLOCUTORY APPLICATION(IBC)(PLAN) /35(ND)2025	MR. ASHISH SINGH RESOLUTION PROFESSIONAL M/S FERROUS INFRASTRUCTURE PRIVATE LIMITED VS. AMRUT HOMES HOMEBUYERS ASSOCIATION	Sec 30	01-10-2025	incomplete file	namitha@samvidlegal.
196	29-09-2025	0710102047852025(No.of Docs 1)	0710102047852025/3	INTERLOCUTORY APPLICATION(IBC)(PLAN) /35(ND)2025	MR. ASHISH SINGH RESOLUTION PROFESSIONAL M/S FERROUS INFRASTRUCTURE PRIVATE LIMITED VS. AMRUT HOMES HOMEBUYERS ASSOCIATION	Sec 30	01-10-2025	incomplete file	namitha@samvidlegal.
197	30-09-2025	0710200420362018(No.of Docs 2)	0710200420362018/202	COMPANY PETITION IB (IBC)/456(ND)2018	PALLAVI JOSHI BAKHRU CREDITOR VS UNIVERSAL BUILDWELL PVT. LTD.	IBC under Sec 7	01-10-2025	1.all document file separately	Rashmi Chopra
198	21-11-2023	0710102016662021(No.of Docs 7)	0710102016662021/1	INTERLOCUTORY APPLICATION (I.B.C)/1514(PB)2021	VA TECH WABAG LIMITED	Rule 11 of NCLT, 2016	01-10-2025	1.kindly all document merge one pdf	D85462018
199	21-11-2023	0710102016662021(No.of Docs 7)	0710102016662021/1	INTERLOCUTORY APPLICATION (I.B.C)/1514(PB)2021	VA TECH WABAG LIMITED	Rule 11 of NCLT, 2016	01-10-2025	1.kindly all document merge one pdf	D85462018
200	21-11-2023	0710102016662021(No.of Docs 7)	0710102016662021/1	INTERLOCUTORY APPLICATION (I.B.C)/1514(PB)2021	VA TECH WABAG LIMITED	Rule 11 of NCLT, 2016	01-10-2025	1.kindly all document merge one pdf	D85462018
201	21-11-2023	0710102016662021(No.of Docs 7)	0710102016662021/1	INTERLOCUTORY APPLICATION (I.B.C)/1514(PB)2021	VA TECH WABAG LIMITED	Rule 11 of NCLT, 2016	01-10-2025	1.kindly all document merge one pdf	D85462018
202	14-05-2025	0710102041662025(No.of Docs 0)	0710102041662025/3	INTERLOCUTORY APPLICATION (I.B.C)/2395(ND)2025	PROLIFIC PAPERS PRIVATE LIMITED VS. M/S MANGAL SALES CORPORATION	Rule 11 of NCLT, 2016	01-10-2025	1.OMPLIANCEOFORDERDATED 25.07.2025	

203					RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING	Application under any other provisions-IBC,Any other provision - Govt body		No of objection 1. All affidavit file separately 2. Kindly attach compliance order in all affidavit .	mohana.nijhawan
204	01-10-2025	0710102010972025(No.of Docs 6)	0710102010972025/5	COMPANY PETITION IB (IBC)/95(ND)2025	ASHOK KUMAR BHABUTMAL PARMAR VS. NALWA SONS INVESTMENTS LIMITED TFR.FROM HARYANA TO DELHI	Sec. 58(3),Sec. 59	01-10-2025	no of objection 1.compliance order missing in pdf 2.vakalatnama copy missing in pdf 3.proof of service required	Ravisharma
205	30-09-2025	0710102011152025(No.of Docs 2)	0710102011152025/2	COMPANY PETITION (COMPANIES ACT)/39(ND)2025	ASHOK KUMAR BHABUTMAL PARMAR VS. NALWA SONS INVESTMENTS LIMITED TFR.FROM HARYANA TO DELHI	Sec. 58(3),Sec. 59	01-10-2025	no of objection 1.compliance order missing in pdf 2.proof of service required 3.vakalatnama copy missing in pdf	Ravisharma
206	30-09-2025	0710102011152025(No.of Docs 2)	0710102011152025/3	COMPANY PETITION (COMPANIES ACT)/39(ND)2025	DEVASAN INVESTMENTS PRIVATE LIMITED	Sec. 230-232, Sec 234	01-10-2025	1.compliance order missing in pdf	
207	11-01-2025	0710102004012025(No.of Docs 0)	0710102004012025/5	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/10(ND)2025	SURENDRA SINGH DEOL (DIN 03031608) VS. M/S JMDR INFRA PROJECTS PVT. LTD.	Sec. 130(1)	01-10-2025	no of objection 1.complince order missing in pdf 2.same pages hindi in all pdf (Translation)	NAMIT SURJ
208	29-09-2025	0710102002862025(No.of Docs 4)	0710102002862025/3	COMPANY PETITION (COMPANIES ACT)/36(ND)2025	JIL REAL ESTATE ALLOTTEES WELFARE SOCIETY VS. JAYPEE INFRATECH LTD	Section 74	01-10-2025	No of objection 1. Kindly attach compliance order	pk134167@gmail.com
209	01-10-2025	0710102100302024(No.of Docs 1)	0710102100302024/6	INTERLOCUTORY APPLICATION (I.B.C)/5944(PB)2024	JIL REAL ESTATE ALLOTTEES WELFARE SOCIETY VS. JAYPEE INFRATECH LTD	Section 74	01-10-2025	No of objection 1. Index and compliance order mandatory	pk134167@gmail.com
210	01-10-2025	0710102100302024(No.of Docs 1)	0710102100302024/7	INTERLOCUTORY APPLICATION (I.B.C)/5944(PB)2024	M/S. ROOTS DEVELOPERS PRIVATE LIMITED & ORS VS. MR. RAJESH KUMAR PARAKH INTERIM RESOLUTION PROFESSIONAL OFM/S. CHD DEVELOPERS LIMITED	Rule 11 of NCLT, 2016, Section 60(5)/Liq Regulation 35	01-10-2025	No of objection 1. Kindly attach compliance order	
211	19-09-2024	0710102080692024(No.of Docs 0)	0710102080692024/1	INTERLOCUTORY APPLICATION (I.B.C)/4656(PB)2024	MANOJ KULSHRESTHA VS	Sec 30	01-10-2025	1.compliance order needed in pdf	attorneyar
212	29-09-2025	0710102024272024(No.of Docs 3)	0710102024272024/9	INTERLOCUTORY APPLICATION(IBC)(PLAN) /13(ND)2024	POOJA SADANA VS. YSP HOTELS & RESORTS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	01-10-2025	1.wrong file	pcsneeraj
213	30-09-2025	0710102024042024(No.of Docs 1)	0710102024042024/7	COMPANY PETITION (COMPANIES ACT)/94(ND)2024	SHAILENDER CHANDOK VS. APOLLO GREEN ENERGY LIMITED	IBC under Sec 7	30-09-2025	No of objection 1. Date missed in vakalatnama 2. correct the pagination in vakalatnama	info@dsnlegal
214	06-10-2025	0710102040022025(No.of Docs 2)	0710102040022025/4	COMPANY PETITION IB (IBC)/320(ND)2025	SHAILENDER CHANDOK VS. APOLLO GREEN ENERGY LIMITED	IBC under Sec 7	30-09-2025	No of objection 1. Date missed in vakalatnama 2. correct the pagination in vakalatnama	info@dsnlegal
215	06-10-2025	0710102040022025(No.of Docs 2)	0710102040022025/4	COMPANY PETITION IB (IBC)/320(ND)2025	PASHUPATI FACILITY & MANAGEMENT SERVICES PRIVATE LIMITED VS. PRODOT MEDIA PRIVATE LIMITED	IBC under Sec 7	30-09-2025	no of objection 1.compliance order missing in pdf 2.vakalatnama copy compulsory in pdf	Saket Gogia
216	29-09-2025	0710102056252024(No.of Docs 2)	0710102056252024/8	COMPANY PETITION IB (IBC)/127(ND)2025	SJK INNOVATIONS PRIVATE LIMITED VS. NEWS LINE PUBLICATIONS PRIVATE LIMITED	IBC under Sec 7	30-09-2025	1.compliance order needed	arguspartners
217	29-09-2025	0710102045762025(No.of Docs 1)	0710102045762025/2	COMPANY PETITION IB (IBC)/363(ND)2025	MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS. VS. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.	Rule 11 of NCLT	30-09-2025	1.incomplete file	tuhin
218	29-09-2025	0710102038482023(No.of Docs 1)	0710102038482023/2	INTERLOCATORY APPLICATION(COMPANIES ACT)/158(ND)2023	POOJA SADANA VS. YSP HOTELS & RESORTS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	30-09-2025	1.incomplete file	pcsneeraj

219	29-09-2025	0710102038482023(No.of Docs 1)	0710102038482023/1	INTERLOCATORY APPLICATION(COMPANIES ACT)/158(ND)2023	MS. EXPLORERS TRAVELS & TOURS PVT. LTD. & ORS. VS. MS. EXPLORERS TRAVELS & TOURS PVT. LTD. & ORS.	Rule 11 of NCLT	30-09-2025	1.incomplete file	tuhin
220	29-09-2025	0710102080072025(No.of Docs 2)	0710102080072025/1	INTERLOCUTORY APPLICATION (I.B.C)/4501(PB)2025	MR. ABHAY KUMAR	Sec 60(5)	30-09-2025	no of objection 1.compliance order needed in pdf 2.vakalatnama copy compulsory in pdf	achalgupta
221	16-07-2025	0710102062362025(No.of Docs 0)	0710102062362025/2	COMPANY PETITION (COMPANIES ACT)/119(ND)2025	MRS. MAMTA SHARMA VS. AVOK ENGINEERING CONSULTING & CONTRACTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	30-09-2025	1.compliance order needed in pdf	
222	29-09-2025	0710102109712024(No.of Docs 2)	0710102109712024/3	INTERLOCUTORY APPLICATION (I.B.C)/109(ND)2025	GANGA RAM AGARWAL RP OF M/S PAL INFRASTRUCTURE AND DEVELOPERS PVT LTD.	Sec 60(5)	30-09-2025	no of objection 1.compliance order needed in pdf 2.need all pages sign in pdf	raghav.chadha
223	29-09-2025	0710102068622025(No.of Docs 2)	0710102068622025/1	INTERLOCUTORY APPLICATION (I.B.C)/4344(PB)2025	IDBI BANK LIMITED VS. ANUMOD SHARMA	Section 123	30-09-2025	1.complince order needed in pdf	BBLs@123
224	29-09-2025	0710102004892025(No.of Docs 2)	0710102004892025/6	INTERLOCUTORY APPLICATION (I.B.C)/447(ND)2025	GOPAL KRISHNA SHARMA VS. CHAIRMAN MONITORING COMMITTEE OF MSX MALL	Sec 60(5)	30-09-2025	no of objection 1.bookmarking mandatory 2.extra pdf remove submit final document 3.need all pages sign and true copy in pdf 4.counsel details sign missing in index 5.need all pages ocr in pdf 6.affidavit missing in pdf 7.compliance order missing in pdf	shyam2023
225	06-10-2025	0710102040022025(No.of Docs 2)	0710102040022025/4	COMPANY PETITION IB (IBC)/320(ND)2025	SHAILENDER CHANDOK VS. APOLLO GREEN ENERGY LIMITED	IBC under Sec 7	30-09-2025	No of objection 1. Date missed in vakalatnama 2. correct the pagination in vakalatnama	info@dsnlegal
226	29-09-2025	0710102033542025(No.of Docs 2)	0710102033542025/2	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/12(ND)2025	CA MAHESH AGARWAL VS. SHAILENDER CHANDOK VS. APOLLO GREEN ENERGY LIMITED	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	30-09-2025	no of objection 1.compliance order needed in pdf 2.affidavit missing in pdf. 3.need all pages in pdf	dhruvchawla
227	06-10-2025	0710102040022025(No.of Docs 2)	0710102040022025/4	COMPANY PETITION IB (IBC)/320(ND)2025	SHAILENDER CHANDOK VS. APOLLO GREEN ENERGY LIMITED	IBC under Sec 7	30-09-2025	No of objection 1. Date missed in vakalatnama 2. correct the pagination in vakalatnama	info@dsnlegal
228	29-09-2025	0710102021382025(No.of Docs 1)	0710102021382025/2	COMPANY PETITION IB (IBC)/188(ND)2025	SAMRVIR BIOTECH PRIVATE LIMITED VS. CLENSTA INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	30-09-2025	1.ORDER DATED 29.09.2025 missing.	chowdhrysarvesh1986
229	26-09-2025	0710102034742021(No.of Docs 2)	0710102034742021/6	INTERLOCUTORY APPLICATION (I.B.C)/2500(PB)2021	TWENTY FIRST CENTURY WIRE ROADS LIMITED VS MR. CHANDER PRAKASH	Application under any other provisions-IBC	29-09-2025	No of objection 1. Bookmarking missed 2. Counsel details and sign missed in index and page no 9	ANSHUJDHINGRA
230	26-09-2025	0710102109312023(No.of Docs 3)	0710102109312023/2	COMPANY APPEAL (IBC)/2(PB)2024	BOARD OF TRUSTEES FOR THE PORT OF KOLKATA VSHUZEFA FAKHRI SITABKHAN(LIQUIDATOR)	Sec 42,Rule 11 of NCLT, 2016	29-09-2025	no of objection 1. compliance order missed	Khaitanlegal
231	04-10-2025	0710102069632025(No.of Docs 2)	0710102069632025/1	INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2025	ANIL KOHLI	Section 105,112, 113	29-09-2025	NO OF OBJECTION 1. BOK MARKING MANDATORY AS PER INDEX WITH PAGINATION 2. ANNEXURES PAGES MISSED SIGN WITH TRUE COPY	honeysatpal
232	04-10-2025	0710102069632025(No.of Docs 2)	0710102069632025/1	INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2025	ANIL KOHLI	Section 105,112, 113	29-09-2025	NO OF OBJECTION 1. BOK MARKING MANDATORY AS PER INDEX WITH PAGINATION 2. ANNEXURES PAGES MISSED SIGN WITH TRUE COPY	honeysatpal
233	26-09-2025	0710102109312023(No.of Docs 3)	0710102109312023/2	COMPANY APPEAL (IBC)/2(PB)2024	BOARD OF TRUSTEES FOR THE PORT OF KOLKATA VSHUZEFA FAKHRI SITABKHAN(LIQUIDATOR)	Sec 42,Rule 11 of NCLT, 2016	29-09-2025	no of objection 1. compliance order missed	Khaitanlegal
234	26-09-2025	0710102109312023(No.of Docs 3)	0710102109312023/2	COMPANY APPEAL (IBC)/2(PB)2024	BOARD OF TRUSTEES FOR THE PORT OF KOLKATA VSHUZEFA FAKHRI SITABKHAN(LIQUIDATOR)	Sec 42,Rule 11 of NCLT, 2016	29-09-2025	no of objection 1. compliance order missed	Khaitanlegal
235	04-10-2025	0710102069632025(No.of Docs 2)	0710102069632025/1	INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2025	ANIL KOHLI	Section 105,112, 113	29-09-2025	NO OF OBJECTION 1. BOK MARKING MANDATORY AS PER INDEX WITH PAGINATION 2. ANNEXURES PAGES MISSED SIGN WITH TRUE COPY	honeysatpal
236	27-09-2025	0710102103692024(No.of Docs 2)	0710102103692024/3	COMPANY PETITION (COMPANIES ACT)/10(ND)2025	NEETIKA SURYAWANSHI VS. AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED	Sec. 213	29-09-2025	No of objection 1. Need Hindi to English translation Page no 37. 2. Bookmarking mandatory with pagination. 3. Kindly attach compliance order 4. Incomplete affidavit. 5. Remove extra pdf.	Digvijay_nclt
237	04-10-2025	0710102069632025(No.of Docs 2)	0710102069632025/1	INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2025	ANIL KOHLI	Section 105,112, 113	29-09-2025	NO OF OBJECTION 1. BOK MARKING MANDATORY AS PER INDEX WITH PAGINATION 2. ANNEXURES PAGES MISSED SIGN WITH TRUE COPY	honeysatpal
238	26-09-2025	0710102079772024(No.of Docs 1)	0710102079772024/1	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2024	GARVI ENTERPRISES PRIVATE LIMITED	Sec. 230-232, Sec 234	29-09-2025	No of objection 1. Bookmarking missed	14868
239	27-09-2025	0710102037072024(No.of Docs 2)	0710102037072024/2	INTERLOCUTORY APPLICATION (I.B.C)/2543(ND)2024	KAPIL KUMAR VSANAND SONBHADRA	Sec 60(5)	29-09-2025	No of objection 1. ORDER DATED: 26.09.2025. missed in pdf	gupta.jayaditya9

240	27-09-2025	0710102415722018(No.of Docs 1)	0710102415722018/59	COMPANY PETITION IB (IBC)/37(PB)2018	DINESH CHAND JAIN & ORS. VS FANTASTIC BUILDCON PVT. LTD. & ORS.	IBC under Sec 7	29-09-2025	No of objection 1. Index mandatory in pdf 2. court fees and welfare ticket paste on blank space in vakalatnama.	caopvijay@gmail.com
241	27-09-2025	0710102019232024(No.of Docs 2)	0710102019232024/2	INTERLOCUTORY APPLICATION (I.B.C)/1853(ND)2024	AMIT BHATNAGAR VS. M/S. SHUBHKAMNA BUILDTech PVT. LTD.	Sec 60(5)	29-09-2025	No of objection 1. ORDER DATED: 26.09.2025. missed in pdf	gupta.jayaditya9
242	16-01-2024	0710102005692024(No.of Docs 0)	0710102005692024/7	INTERLOCUTORY APPLICATION (I.B.C)/303(ND)2024	MRS. SUNITA UMESH LIQUIDATOR VS. STATE BANK OF INDIA	Application under any other provisions-IBC	29-09-2025	No of objection 1. Three rs court fees and 25 rs welfare ticket missed in pdf	
243	26-09-2025	0710102109312023(No.of Docs 3)	0710102109312023/2	COMPANY APPEAL (IBC)/2(PB)2024	BOARD OF TRUSTEES FOR THE PORT OF KOLKATA VSHUZEFA FAKHRI SITABKHAN(LIQUIDATOR)	Sec 42,Rule 11 of NCLT, 2016	29-09-2025	no of objection 1. compliance order missed	Khaitanlegal
244	07-10-2025	0710102169292019(No.of Docs 2)	0710102169292019/15	COMPANY PETITION IB (IBC)/48(PB)2020	MRS. PALLAVI GUPTA & MR. PADAM THAKUR VS. JAIPURIA BUILDCON PVT. LTD	IBC under Sec 7	29-09-2025	no of objection 1.extra pdf remove submit final pdf 2.date missing in vakaltanama	advshivanshu
245	07-10-2025	0710102169292019(No.of Docs 2)	0710102169292019/15	COMPANY PETITION IB (IBC)/48(PB)2020	MRS. PALLAVI GUPTA & MR. PADAM THAKUR VS. JAIPURIA BUILDCON PVT. LTD	IBC under Sec 7	29-09-2025	no of objection 1.extra pdf remove submit final pdf 2.date missing in vakaltanama	advshivanshu
246	07-10-2025	0710102169292019(No.of Docs 2)	0710102169292019/15	COMPANY PETITION IB (IBC)/48(PB)2020	MRS. PALLAVI GUPTA & MR. PADAM THAKUR VS. JAIPURIA BUILDCON PVT. LTD	IBC under Sec 7	29-09-2025	no of objection 1.extra pdf remove submit final pdf 2.date missing in vakaltanama	advshivanshu
247	07-10-2025	0710102169292019(No.of Docs 2)	0710102169292019/15	COMPANY PETITION IB (IBC)/48(PB)2020	MRS. PALLAVI GUPTA & MR. PADAM THAKUR VS. JAIPURIA BUILDCON PVT. LTD	IBC under Sec 7	29-09-2025	no of objection 1.extra pdf remove submit final pdf 2.date missing in vakaltanama	advshivanshu
248	02-10-2025	0710102102302023(No.of Docs 2)	0710102102302023/3	INTERLOCUTORY APPLICATION (I.B.C)/6482(ND)2023	RASHMI MINTRI RP OF SNG TECHNO BUILD PRIVATE LIMITED VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	28-09-2025	No of objection 1. Wrong file, Kindly file application	Pankaj_NCLT
249	02-10-2025	0710102102302023(No.of Docs 2)	0710102102302023/3	INTERLOCUTORY APPLICATION (I.B.C)/6482(ND)2023	RASHMI MINTRI RP OF SNG TECHNO BUILD PRIVATE LIMITED VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	28-09-2025	No of objection 1. Wrong file, Kindly file application	Pankaj_NCLT
250	02-10-2025	0710102102302023(No.of Docs 2)	0710102102302023/3	INTERLOCUTORY APPLICATION (I.B.C)/6482(ND)2023	RASHMI MINTRI RP OF SNG TECHNO BUILD PRIVATE LIMITED VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	28-09-2025	No of objection 1. Wrong file, Kindly file application	Pankaj_NCLT
251	14-05-2025	0710204174332019(No.of Docs 0)	0710204174332019/11	INTERLOCUTORY APPLICATION (I.B.C)/505(ND)2019	MR ASHOK KUMAR GULLA VS PIYUSH GUPTA AND ORS AND IN THE MATTER OF ORIENTAL BANK OF COMMERCE VS LOTUS AUTO ENGINEERING LTD.	Application under any other provisions-IBC	28-09-2025	No of objection 1. copy of vakalatnama missed in pdf	
252	03-10-2025	0710102080722024(No.of Docs 2)	0710102080722024/15	COMPANY PETITION IB (IBC)/684(ND)2024	DESHWAL WASTE MANAGEMENT PRIVATE LIMITED VS. LG ELECTRONICS INDIA PRIVATE LIMITED	IBC Under Sec 9	28-09-2025	No of objection 1. Kindly attach copy of vakalatnama with Date, 25rs welfare ticket and 3 rs court fees.	mgoyal@svarniti.com
253	03-10-2025	0710102080722024(No.of Docs 2)	0710102080722024/15	COMPANY PETITION IB (IBC)/684(ND)2024	DESHWAL WASTE MANAGEMENT PRIVATE LIMITED VS. LG ELECTRONICS INDIA PRIVATE LIMITED	IBC Under Sec 9	28-09-2025	No of objection 1. Kindly attach copy of vakalatnama with Date, 25rs welfare ticket and 3 rs court fees.	mgoyal@svarniti.com
254	03-10-2025	0710102080722024(No.of Docs 2)	0710102080722024/15	COMPANY PETITION IB (IBC)/684(ND)2024	DESHWAL WASTE MANAGEMENT PRIVATE LIMITED VS. LG ELECTRONICS INDIA PRIVATE LIMITED	IBC Under Sec 9	28-09-2025	No of objection 1. Kindly attach copy of vakalatnama with Date, 25rs welfare ticket and 3 rs court fees.	mgoyal@svarniti.com
255	03-10-2025	0710102080722024(No.of Docs 2)	0710102080722024/15	COMPANY PETITION IB (IBC)/684(ND)2024	DESHWAL WASTE MANAGEMENT PRIVATE LIMITED VS. LG ELECTRONICS INDIA PRIVATE LIMITED	IBC Under Sec 9	28-09-2025	No of objection 1. Kindly attach copy of vakalatnama with Date, 25rs welfare ticket and 3 rs court fees.	mgoyal@svarniti.com
256	02-10-2025	0710102102302023(No.of Docs 2)	0710102102302023/3	INTERLOCUTORY APPLICATION (I.B.C)/6482(ND)2023	RASHMI MINTRI RP OF SNG TECHNO BUILD PRIVATE LIMITED VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	28-09-2025	No of objection 1. Wrong file, Kindly file application	Pankaj_NCLT

257	14-05-2025	0710204174332019(No.of Docs 0)	0710204174332019/11	INTERLOCUTORY APPLICATION (I.B.C)/505(ND)2019	MR ASHOK KUMAR GULLA VS PIYUSH GUPTA AND ORS AND IN THE MATTER OF ORIENTAL BANK OF COMMERCE VS LOTUS AUTO ENGINEERING LTD.	Application under any other provisions-IBC	28-09-2025	No of objection 1. copy of vakalatnama missed in pdf	
258	14-05-2025	0710204174332019(No.of Docs 0)	0710204174332019/11	INTERLOCUTORY APPLICATION (I.B.C)/505(ND)2019	MR ASHOK KUMAR GULLA VS PIYUSH GUPTA AND ORS AND IN THE MATTER OF ORIENTAL BANK OF COMMERCE VS LOTUS AUTO ENGINEERING LTD.	Application under any other provisions-IBC	28-09-2025	No of objection 1. copy of vakalatnama missed in pdf	
259	14-05-2025	0710204174332019(No.of Docs 0)	0710204174332019/11	INTERLOCUTORY APPLICATION (I.B.C)/505(ND)2019	MR ASHOK KUMAR GULLA VS PIYUSH GUPTA AND ORS AND IN THE MATTER OF ORIENTAL BANK OF COMMERCE VS LOTUS AUTO ENGINEERING LTD.	Application under any other provisions-IBC	28-09-2025	No of objection 1. copy of vakalatnama missed in pdf	
260	31-08-2023	0710102076112023(No.of Docs 0)	0710102076112023/12	INTERLOCUTORY APPLICATION (I.B.C)/5129(ND)2023	MR. HITESH GOEL VSMR. R. K. ARORA	Sec 43(1) r/w Sec 44 (1)	26-09-2025	no of objection 1.index missing in pdf 2.affidavit missing in pdf 3.pagination missing in pdf 4.compliance order missing in pdf	
261	25-09-2025	0710102078342020(No.of Docs 2)	0710102078342020/6	INTERLOCUTORY APPLICATION (I.B.C)/3756(PB)2020	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS. SANJAY GUPTA	Sec 60(5)	26-09-2025	1.compliance order missing	chaudharylawoffices
262	25-09-2025	0710102022942021(No.of Docs 1)	0710102022942021/13	COMPANY PETITION IB (IBC)/204(ND)2021	UNION BANK OF INDIA VS. M/S SUPERTech LIMITED	IBC under Sec 7	26-09-2025	1. Index and bookmarking mandatory. 2. kindly attach the compliance order.	amritam607
263	31-08-2023	0710102076162023(No.of Docs 0)	0710102076162023/7	INTERLOCUTORY APPLICATION (I.B.C)/5028(ND)2023	MR. HITESH GOEL VS. MR. R. K. ARORA	Sec 66(1)	26-09-2025	no of objection 1.index missing in pdf 2.affidavit missing in pdf 3.pagination missing in pdf 4.compliance order needed	
264	26-09-2025	0710102040982024(No.of Docs 2)	0710102040982024/6	INTERLOCUTORY APPLICATION (I.B.C)/2488(PB)2024	ANIL KUMAR	Application under any other provisions-IBC	26-09-2025	1. Kindly attach the compliance order.	as.juris
265	25-09-2025	0710102042522024(No.of Docs 2)	0710102042522024/1	COMPANY APPLICATION(COMPANIES ACT)/126(ND)2024	BHUSHAN POWER AND STEEL LIMITED VS. SAKTHI ENGINEERS	Sec. 242(4)	26-09-2025	1. Three Rs. Court Fee and Twenty Five Rs. Welfare Ticket paste on blank space of Vakalatnama in PDF.	Vineetwadhwa
266	25-09-2025	0710102061522024(No.of Docs 2)	0710102061522024/3	INTERLOCUTORY APPLICATION (I.B.C)/4070(ND)2024	MR. ZUBAIR ALAM VS. M/S MSX MALL PRIVATE LIMITED	Sec 60(5)	26-09-2025	1.compliance order missing in pdf	Onkar
267	15-08-2024	0710102070992024(No.of Docs 0)	0710102070992024/13	INTERLOCUTORY APPLICATION (I.B.C)/4356(ND)2024	JINDAL BIOCHEM & DEVELOPERS (P) LTD. VS. V4 INFRASTRUCTURE (P) LTD	Rule 11 of NCLT, 2016	26-09-2025	1. Kindly remove extra PDF, Vol 1 upload twice.	
268	26-09-2025	0710102025482024(No.of Docs 2)	0710102025482024/4	RESTORATION APPLICATION (IBC)/39(ND)2024	MURARI LAL SONI	Rule 11 of NCLT, 2016	26-09-2025	1. twenty five Rs. welfare ticket missed on Vakalatnama in PDF	brijesh_tamber
269	25-09-2025	0710102053212025(No.of Docs 3)	0710102053212025/8	TRANSFER APPLICATION/25(PB)2025	KESHAV KUMAR DUBEY VS. SHANKAR INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	26-09-2025	1. kindly attach the Twenty five Rs. Welfare ticket on Vakalatnama. 2. Index and bookmarking mandatory	rsinghassociates
270	24-09-2025	0710102053212025(No.of Docs 2)	0710102053212025/7	TRANSFER APPLICATION/25(PB)2025	KESHAV KUMAR DUBEY VS. SHANKAR INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	26-09-2025	1. kindly attach the Twenty five Rs. Welfare ticket on Vakalatnama. 2. Index and bookmarking mandatory	rsinghassociates
271	25-09-2025	0710102045932025(No.of Docs 2)	0710102045932025/12	COMPANY PETITION (COMPANIES ACT)/101(ND)2025	SURBHI BHARADWAJ VS. RAHUL KHANNA	Sec. 241(1),Sec. 242(4)	26-09-2025	1. Three Rs. Court Fee and Twenty Five Rs. Welfare Ticket paste on blank space of Vakalatnama in PDF. .	knmncit
272	25-09-2025	0710102054182025(No.of Docs 1)	0710102054182025/1	COMPANY APPEAL(COMPANIES ACT)/98(ND)2025	LAST CHANCE HOSPITALITY PRIVATE LIMITED VS. THE REGISTRAR OF COMPANIES NCT DELHI & HARYANA	Sec 252 (3)	26-09-2025	1. Twenty five Rs. Welfare Ticket missed on vakalatnama in PDF. 2. Kindly paste welafer ticket on blank space 3. date not clear on Vaklatnama in PDF.	JASPAL1988
273	24-09-2025	0710102054822025(No.of Docs 2)	0710102054822025/8	COMPANY PETITION IB (IBC)/347(ND)2025	LUMENKAI POWER PRIVATE LIMITED	IBC Under Sec 10	26-09-2025	1. Kindly attach the compliance order.	S.das@luthra.com
274	02-07-2025	0710102056312025(No.of Docs 0)	0710102056312025/1	INTERLOCUTORY APPLICATION (I.B.C)/3141(ND)2025	DEVENDRA SINGH RESOLUTION PROFESSIONAL FOR ALCHEMIST TOWNSHIP (INDIA) LIMITED	Section 22, 27	26-09-2025	1.COMPLIANCE OF ORDER DATED 08.09.2025	
275	03-07-2025	0710102056712025(No.of Docs 0)	0710102056712025/4	COMPANY PETITION IB (IBC)/366(ND)2025	SHRI KRISHNA BUILD TECH VS. ADORE PROPBUILD LLP (LLPIN: AAW-3719)	IBC Under Sec 9	26-09-2025	1. kindly paste the welfare ticket and court fee stick on blank space of vakalatnama in PDF.	
276	26-09-2025	0710102059152025(No.of Docs 4)	0710102059152025/1	COMPANY PETITION (COMPANIES ACT)/118(ND)2025	ANIL DHAMIJA VS. MR. RAJIV GUPTA	Sec. 59,Sec. 241(1),Sec. 242(4)	26-09-2025	1. kindly attach the Twenty five Rs. Welfare ticket on Vakalatnama. 2. Index and bookmarking mandatory	rahlssmalhotra
277	26-09-2025	0710102059152025(No.of Docs 4)	0710102059152025/1	COMPANY PETITION (COMPANIES ACT)/118(ND)2025	ANIL DHAMIJA VS. MR. RAJIV GUPTA	Sec. 59,Sec. 241(1),Sec. 242(4)	26-09-2025	1. kindly attach the Twenty five Rs. Welfare ticket on Vakalatnama. 2. Index and bookmarking mandatory	rahlssmalhotra

278	26-09-2025	0710102059152025(No.of Docs 4)	0710102059152025/1	COMPANY PETITION (COMPANIES ACT)/118(ND)2025	ANIL DHAMIJA VS. MR. RAJIV GUPTA	Sec. 59,Sec. 241(1),Sec. 242(4)	26-09-2025	1. kindly attach the Twenty five Rs. Welfare ticket on Vakalatanama. 2. Index and bookmarking mandatory	rahlussmalhotra
279	26-09-2025	0710102059152025(No.of Docs 4)	0710102059152025/1	COMPANY PETITION (COMPANIES ACT)/118(ND)2025	ANIL DHAMIJA VS. MR. RAJIV GUPTA	Sec. 59,Sec. 241(1),Sec. 242(4)	26-09-2025	1. kindly attach the Twenty five Rs. Welfare ticket on Vakalatanama. 2. Index and bookmarking mandatory	rahlussmalhotra
280	25-09-2025	0710102059502025(No.of Docs 2)	0710102059502025/1	COMPANY PETITION IB (IBC)/401(ND)2025	BRILLIANT METALS PVT LTD VS. AVEENA COLD STORAGE PVT LTD	IBC under Sec 7	26-09-2025	1.extra pdf remove submit final pdf	Nitikhanna
281	25-09-2025	0710102064402025(No.of Docs 2)	0710102064402025/2	INTERLOCUTORY APPLICATION (I.B.C)/3638(ND)2025	MR. KAMAL BANSAL THROUGH POWER OF ATTORNEY HOLDER I.E. MAHESH GARG VS. MR. SANJEET KUMAR SHARMA RESOLUTION PROFESSIONAL FOR M/S. VARDHMAN INFRADEVELOPERS PVT. LTD.	Sec 60(5)	26-09-2025	no of objection 1.kindly attached compliance order 2. pdf is not clear	rachitmit
282	25-09-2025	0710102066102025(No.of Docs 1)	0710102066102025/2	TRANSFER APPLICATION/36(PB)2025	SMT. SHOBHA AJIT KIRLOSKAR VS. GHATGE PATIL INDUSTRIES LIMITED	Rule16(d),NC LT Rules,2016	26-09-2025	1. index and bookmarking mandatory. 2. Date missed on Vakalatanama in PDF. 3. Kindly attach the compliance order.	himanshu satija
283	25-09-2025	0710102066102025(No.of Docs 1)	0710102066102025/3	TRANSFER APPLICATION/36(PB)2025	SMT. SHOBHA AJIT KIRLOSKAR VS. GHATGE PATIL INDUSTRIES LIMITED	Rule16(d),NC LT Rules,2016	26-09-2025	1 index and bookmarking mandatory. 2. date missed on vakaltanama in PDF.	himanshu satija
284	25-09-2025	0710102068362025(No.of Docs 2)	0710102068362025/1	INTERLOCUTORY APPLICATION(IBC)(LIQ.)/2 8(ND)2025	BHARAT BHUSHAN SETHI VSSTATE BANK OF INDIA	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	26-09-2025	no of objection 1.need all pages sign in pdf 2.compliance order missing in pdf	yatishyadav
285	26-09-2025	0710102070092025(No.of Docs 2)	0710102070092025/13	INTERLOCUTORY APPLICATION (I.B.C)/3976(ND)2025	MANOJ KUNWAR VSYOGESH SETHI	Sec 60(5)	26-09-2025	1. Kindly attach the compliance order.	singhrishabh_7
286	25-09-2025	0710102072052025(No.of Docs 2)	0710102072052025/2	TRANSFER APPLICATION/42(PB)2025	BOBBY ANAND VS. REKHA CHAWLA	Rule16(d),NC LT Rules,2016	26-09-2025	no of objection 1.compliance order missing in pdf 2.proof of service missing in pdf	advocatesumitbatra
287	23-09-2025	0710102072322025(No.of Docs 2)	0710102072322025/16	INTERLOCUTORY APPLICATION (I.B.C)/4091(ND)2025	L&T FINANCE LIMITED VSSUPERTECH LIMITED THROUGH ITS INTERIM RESOLUTION PROFESSIONAL MR HITESH GOEL	Sec 60(5)	25-09-2025	1. Bookmarking mandatory. 2. Sign missed on every page of Reply. 3. date and sign missed on Vaklatanama	lokeshmalik
288	24-09-2025	0710102053212025(No.of Docs 2)	0710102053212025/6	TRANSFER APPLICATION/25(PB)2025	KESHAV KUMAR DUBEY VS. SHANKAR INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	25-09-2025	1. Three Rs. Court Fee and Twenty Five Rs. Welfare Ticket missed on Vakalatanama in PDF. 2. index and bookmarking missed in PDF.	rsinghassociates
289	24-09-2025	0710102053212025(No.of Docs 2)	0710102053212025/6	TRANSFER APPLICATION/25(PB)2025	KESHAV KUMAR DUBEY VS. SHANKAR INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	25-09-2025	1. Three Rs. Court Fee and Twenty Five Rs. Welfare Ticket missed on Vakalatanama in PDF. 2. Index and bookmarking missed in PDF.	rsinghassociates
290	24-09-2025	0710102053212025(No.of Docs 2)	0710102053212025/6	TRANSFER APPLICATION/25(PB)2025	KESHAV KUMAR DUBEY VS. SHANKAR INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	25-09-2025	1. Three Rs. Court Fee and Twenty Five Rs. Welfare Ticket missed on Vakalatanama in PDF. 2. index and bookmarking missed in PDF.	rsinghassociates
291	24-09-2025	0710102053212025(No.of Docs 2)	0710102053212025/6	TRANSFER APPLICATION/25(PB)2025	KESHAV KUMAR DUBEY VS. SHANKAR INFRASTRUCTURE PRIVATE LIMITED	Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	25-09-2025	1. Three Rs. Court Fee and Twenty Five Rs. Welfare Ticket missed on Vakalatanama in PDF. 2. index and bookmarking missed in PDF.	rsinghassociates
292	24-09-2025	0710102029442022(No.of Docs 2)	0710102029442022/11	COMPANY PETITION IB (IBC)/304(ND)2022	GENESIS COMTRADE PRIVATE LIMITED VS. OPULENT INFRADEVELOPERS PRIVATE LIMITED	IBC under Sec 7	25-09-2025	1. bookmarking mandatory in PDF. 2. Kindly attach the compliance order.	juguptaLLB
293	24-09-2025	0710102045932025(No.of Docs 2)	0710102045932025/11	COMPANY PETITION (COMPANIES ACT)/101(ND)2025	SURBHI BHARADWAJ VS. RAHUL KHANNA	Sec. 241(1),Sec. 242(4)	25-09-2025	1. Three Rs. Court Fee and Twenty Five Rs. Welfare Ticket paste on blank space of Vakalatanama in PDF.	knmncit
294	24-09-2025	0710102061532024(No.of Docs 1)	0710102061532024/6	INTERLOCUTORY APPLICATION (I.B.C)/3704(ND)2024	BHARAT CHOPRA VS. JALESH GROVER RESOLUTION PROFESSIONAL M/S. ANSAL PROPERTIES & INFRASTRUCTURE PVT. LTD.	Sec 60(5)	25-09-2025	1. Index and bookmarking mandatory. 2. Kindly attach the compliance order.	SahilYadav
295	23-09-2025	0710102076482025(No.of Docs 2)	0710102076482025/1	INTERLOCUTORY APPLICATION (I.B.C)/4410(ND)2025	MS. SHYAMALI GAUTAM VS. MR. DEVENDRA SINGH	Section 60(5)/Rule 11	25-09-2025	1. kindly attach the compliance order.	UtkarshAswal
296	24-09-2025	0710102051542025(No.of Docs 1)	0710102051542025/3	COMPANY PETITION IB (IBC)/338(ND)2025	CHRISTOPHER OSWALD D CUNHA VS. WTC NOIDA DEVELOPMENT COMPANY PRIVATE LIMITED	IBC under Sec 7	25-09-2025	1. three Rs. Court fee and Twenty five Rs. welfare Ticket missed on Vakalatanama in PDF.	Abhyankar Panth
297	24-09-2025	0710102049692025(No.of Docs 1)	0710102049692025/1	INTERLOCUTORY APPLICATION(IBC)(PLAN)/43(ND)2025	SUDHANSHU GUPTA VSSAWALSHA LEASING & FINANCE PRIVATE LIMITED	Sec 30	25-09-2025	kindly attach the compliance order dated 21.07.2025 is missing in PDF as per mention in Index.	quadlegal

298	24-09-2025	0710102010972025(No.of Docs 2)	0710102010972025/4	COMPANY PETITION IB (IBC)/95(ND)2025	RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED ,RESERVE BANK OF INDIA VS. AVIOM INDIA HOUSING FINANCE PRIVATE LIMITED	Application under any other provisions-IBC,Any other provision - Govt body	25-09-2025	1. kindly attach the compliance order.	mohana.nijhawan
299	23-09-2025	0710102015152019(No.of Docs 2)	0710102015152019/27	COMPANY PETITION IB (IBC)/654(PB)2019	M/S VISHAL FABRICS & ORS. VS. AVJ DEVELOPERS (INDIA) PRIVATE LIMITED	IBC under Sec 7	24-09-2025	No of objection 1. Kindly attach compliance order	LD3682009
300	22-09-2025	0710102033782025(No.of Docs 2)	0710102033782025/1	INTERLOCUTORY APPLICATION (I.B.C)/1953(PB)2025	SINDHU BHUSHAN VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	24-09-2025	1. kindly attach the compliance order.	admin@chandhiok.com
301	22-09-2025	0710102033792025(No.of Docs 2)	0710102033792025/1	INTERLOCUTORY APPLICATION (I.B.C)/1952(PB)2025	SUDHIR DHINGRA VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	24-09-2025	1. kindly attach the compliance order.	admin@chandhiok.com
302	23-09-2025	0710102080992025(No.of Docs 2)	0710102080992025/1	RESTORATION APPLICATION (IBC)/82(ND)2025	ASSET RECONSTRUCTION COMPANY INDIA LTD VS. NOIDA MARKETING PRIVATE LIMITED	Rule 11 of NCLT, 2016	24-09-2025	No of objection 1. Kindly attach compliance order	BLA2024
303	22-09-2025	0710102057652025(No.of Docs 2)	0710102057652025/1	INTERLOCUTORY APPLICATION (I.B.C)/3308(ND)2025	ANIL MADAN VS. VIRTUOSO IPE PRIVATE LIMITED RESOLUTION PROFESSIONAL OF JOHNSON WATCH COMPANY PVT. LTD.	Section 60(5)/Rule 11	24-09-2025	1. Kindly attach the compliance order dated 10.09.2025 missed in PDF as per mention in Index. 2. Kindly upload Type copy of page no 82 to 85 in PDF.	mukeshbcma
304	22-09-2025	0710102033772025(No.of Docs 2)	0710102033772025/1	INTERLOCUTORY APPLICATION (I.B.C)/1951(PB)2025	NARESH KUMAR VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	24-09-2025	1. kindly attach the compliance order.	admin@chandhiok.com
305	08-12-2022	0710102101192022(No.of Docs 0)	0710102101192022/3	INTERLOCUTORY APPLICATION (I.B.C)/6318(PB)2022	JARNAIL SINGH SANDHU VS. ONE CITY INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5),Section 74	24-09-2025	1.index and bookmarking mandatory 2. kindly attach the compliance order.	
306	22-09-2025	0710102092292023(No.of Docs 2)	0710102092292023/3	COMPANY APPLICATION(COMPANIE S ACT)/383(ND)2023	MR.AMIT JAIN VS. M/S FARIDABAD METAL UDYAG PVT. LTD	Rule 11 of NCLT	24-09-2025	1. bookmarking and index mandatory. 2. Counsel sign missed on above Counsel details in PDF. 3. True copy sign missed on Annexures.4. Page no 79, 91, 92 and 97, 99, 105 not clear properly in PDF.	bharatb48.com
307	23-09-2025	0710102009812021(No.of Docs 2)	0710102009812021/4	INTERLOCUTORY APPLICATION (I.B.C)/687(ND)2021	RP SUNIL KUMAR AGRAWAL VS. RAMA GUPTA	Sec 30	24-09-2025	No of objection 1. Kindly attach compliance order	aaryan@sasttralegal
308	23-09-2025	0710102106432024(No.of Docs 2)	0710102106432024/3	INTERLOCUTORY APPLICATION (I.B.C)/6236(PB)2024	ANIL MADAN VS. VIRTUOSO IPE PRIVATE LIMITED	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	24-09-2025	No of objection 1. ORDER DATED 10.09.2025 missed in pdf as per mentioned in index 2. Need Typed copy page no 83,84,85	mukeshbcma
309	23-09-2025	0710102020372025(No.of Docs 2)	0710102020372025/8	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/28(ND)2025	KRISHNA ASSOCIATES PRIVATE LIMITED	Sec. 230-232 - Second Motion	24-09-2025	No of objection 1. Kindly attach compliance order	Gsvlegal
310	22-09-2025	0710102033762025(No.of Docs 2)	0710102033762025/1	INTERLOCUTORY APPLICATION (I.B.C)/1956(PB)2025	KIRTI PURI VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	24-09-2025	1. kindly attach the compliance order.	admin@chandhiok.com
311	23-09-2025	0710102060362023(No.of Docs 1)	0710102060362023/8	INTERLOCUTORY APPLICATION (I.B.C)/4617(ND)2023	DURGA DAS AGRAWAL VSMR. MUKESH KUMAR	Sec 66(1)	24-09-2025	1. bookmarking mandatory. 2. kindly translate the page no 6 Hindi to English in PDF. 3. Copy of vakalatnama missed in PDF. 4. kindly attach the compliance order.	karangandhii
312	23-09-2025	0710102029132025(No.of Docs 2)	0710102029132025/2	INTERLOCUTORY APPLICATION (I.B.C)/1762(PB)2025	STAKEHOLDERS CONSULTATION COMMITTEE OF SHAKTI BHOG FOODS LIMITED (THROUGH STATE BANK OF INDIA) VSMR. KESHRI KUMAR (LIQUIDATOR OF SHAKTI BHOG FOODS LIMITED)	Application under any other provisions-IBC	24-09-2025	No of objection 1. Kindly attach compliance order	ankurmittalattlawyer@gm
313	22-09-2025	0710102016672023(No.of Docs 2)	0710102016672023/7	COMPANY PETITION IB (IBC)/238(ND)2023	CARRYCON INDIA LIMITED	IBC Under Sec 10	24-09-2025	1. PDF details not match as per mention in Bookmarking 2. Kindly attach the compliance order.	CMASKVERMA
314	22-09-2025	0710102033722025(No.of Docs 2)	0710102033722025/1	INTERLOCUTORY APPLICATION (I.B.C)/1955(PB)2025	MS. ACHAL GOEL VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	24-09-2025	1. kindly attach the compliance order.	admin@chandhiok.com



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330	18-09-2025	0710102041662025(No.of Docs 2)	0710102041662025/2	INTERLOCUTORY APPLICATION (I.B.C)/2395(ND)2025	PROLIFIC PAPERS PRIVATE LIMITED VS. M/S MANGAL SALES CORPORATION	Rule 11 of NCLT, 2016	23-09-2025	No of objection 1.COMPLIANCE OF ORDER DATED 02.09.2025. missed in pdf as per mentioned in index.	akhil.shankhwar1
331	18-09-2025	0710102041662025(No.of Docs 2)	0710102041662025/2	INTERLOCUTORY APPLICATION (I.B.C)/2395(ND)2025	PROLIFIC PAPERS PRIVATE LIMITED VS. M/S MANGAL SALES CORPORATION	Rule 11 of NCLT, 2016	23-09-2025	No of objection 1.COMPLIANCE OF ORDER DATED 02.09.2025. missed in pdf as per mentioned in index.	akhil.shankhwar1
332	23-01-2023	0710102009772023(No.of Docs 0)	0710102009772023/1	INTERLOCUTORY APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	23-09-2025	No of objection 1. Copy of vakalatnama missed in pdf	
333	23-01-2023	0710102009772023(No.of Docs 0)	0710102009772023/1	INTERLOCUTORY APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	23-09-2025	No of objection 1. Copy of vakalatnama missed in pdf	
334	19-09-2025	0710102047952025(No.of Docs 4)	0710102047952025/5	INTERLOCUTORY APPLICATION (I.B.C)/2791(ND)2025	RAVI BANSAL IRP OF KARNAL AGRICULTURAL INDUSTRIES LIMITED VS. MR. SURINDER KUMAR RAJPAL & ORS.	19(2)	23-09-2025	1. bookmarking missed in all volumes. 2. index missed on every PDF 3. sign missed on every page of PDF. 4. vakalatnama missed in PDF.	gargrajiv
335	27-09-2023	0710102083752023(No.of Docs 0)	0710102083752023/5	INTERLOCUTORY APPLICATION (I.B.C)/5335(ND)2023	WORKERS /EMPLOYEES OF SARAYA INDUSTRIES LTD (THROUGH AUTHORISED REPRESENTATIVE OF HARDIYA SHANKAR MISHRAS/O LATE SHARDA MISHRA VS. SARAYA INDUSTRIES LIMITED	Sec 60(5)	23-09-2025	1. Kindly attach the compliance order.	
336	19-08-2025	0710102072662025(No.of Docs 0)	0710102072662025/1	COMPANY PETITION IB (IBC)/465(ND)2025	HERITAGE MAX CONDOMINIUM ASSOCIATION VS. DREAMHOME INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	23-09-2025	1. As per mention in Index compliance order dated 11.09.2025 is missed in PDF.	
337	20-09-2025	0710102071432024(No.of Docs 2)	0710102071432024/3	INTERLOCUTORY APPLICATION (I.B.C)/4256(ND)2024	ATUL MITTAL RESOLUTION PROFESSIONAL LOGIX INFRATECH PRIVATE LIMITED VS. SR BUILDCRAFT LLP	Section 25(2)(j), 43,45,47,50,60(5),66/Regulation 35A	23-09-2025	1. Sign missed on every page of reply 2. page no 19 is not clear properly in PDF. 3. Three Rs. Court Fee and Twenty five Rs. Welfare ticket missed on Vakalatnama.	aorbrijeshgupta
338	20-09-2025	0710102049612025(No.of Docs 2)	0710102049612025/1	INTERLOCUTORY APPLICATION (I.B.C)/3111(ND)2025	SUNIL KUMAR AGRAWAL VS. NAVIN DHAMIJA	Sec 60(5)	23-09-2025	No of objection 1. Kindly attach compliance order	rakesh@12
339	23-09-2025	0710102045932025(No.of Docs 2)	0710102045932025/10	COMPANY PETITION (COMPANIES ACT)/101(ND)2025	SURBHI BHARADWAJ VS. RAHUL KHANNA	Sec. 241(1),Sec. 242(4)	23-09-2025	No of objection 1. True copy Sign missed in annexure 2. three rs court fees and 25 rs welfare ticket missed in vakalatnama	knmncit
340	20-09-2025	0710102058302025(No.of Docs 2)	0710102058302025/3	INTERLOCUTORY APPLICATION (I.B.C)/3311(ND)2025	VIKAS ARORA VS. AYYAGARI VISWANADHA SARMA	Sec 60(5)	23-09-2025	No of objection 1. OCR missed in pdf 2. Copy of vakalatnama missed 3. Hindi to English translation required from page no 22,24,26,39 4. Kindly attach compliance order	MAH45792017
341	22-09-2025	0710102081782025(No.of Docs 1)	0710102081782025/1	INTERLOCUTORY APPLICATION (I.B.C)/4622(PB)2025	M/S MARINAINDIA TRAEXIM PRIVATE LIMITED VS. MR. MANISH AGARWAL	Rule 11 of NCLT, 2016	23-09-2025	No of objection 1. Three rs court fees and 25 rs welfare ticket missed in vakalatnama	viditjain
342	29-09-2025	0710102056452025(No.of Docs 6)	0710102056452025/3	COMPANY PETITION (COMPANIES ACT)/109(ND)2025	HUNYHUNY OVERSEAS PRIVATE LIMITED VS. KAPOOR S & ASSOCIATES THROUGH CA SHEENU KAPOOR	Sec. 140(5)	23-09-2025	No of objection 1. One rupee court fees missed in vakalatnama 2. Compile all documents in one pdf OR remove extra pdf	CASHEENU
343	29-09-2025	0710102056452025(No.of Docs 6)	0710102056452025/3	COMPANY PETITION (COMPANIES ACT)/109(ND)2025	HUNYHUNY OVERSEAS PRIVATE LIMITED VS. KAPOOR S & ASSOCIATES THROUGH CA SHEENU KAPOOR	Sec. 140(5)	23-09-2025	No of objection 1. One rupee court fees missed in vakalatnama 2. Compile all documents in one pdf OR remove extra pdf	CASHEENU
344	29-09-2025	0710102056452025(No.of Docs 6)	0710102056452025/3	COMPANY PETITION (COMPANIES ACT)/109(ND)2025	HUNYHUNY OVERSEAS PRIVATE LIMITED VS. KAPOOR S & ASSOCIATES THROUGH CA SHEENU KAPOOR	Sec. 140(5)	23-09-2025	No of objection 1. One rupee court fees missed in vakalatnama 2. Compile all documents in one pdf OR remove extra pdf	CASHEENU
345	29-09-2025	0710102056452025(No.of Docs 6)	0710102056452025/3	COMPANY PETITION (COMPANIES ACT)/109(ND)2025	HUNYHUNY OVERSEAS PRIVATE LIMITED VS. KAPOOR S & ASSOCIATES THROUGH CA SHEENU KAPOOR	Sec. 140(5)	23-09-2025	No of objection 1. One rupee court fees missed in vakalatnama 2. Compile all documents in one pdf OR remove extra pdf	CASHEENU
346	23-01-2023	0710102009772023(No.of Docs 0)	0710102009772023/1	INTERLOCUTORY APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	23-09-2025	No of objection 1. Copy of vakalatnama missed in pdf	
347	23-01-2023	0710102009772023(No.of Docs 0)	0710102009772023/1	INTERLOCUTORY APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	23-09-2025	No of objection 1. Copy of vakalatnama missed in pdf	
348	19-09-2025	0710102077092024(No.of Docs 2)	0710102077092024/10	INTERLOCUTORY APPLICATION(IBC)(PLAN)/50(ND)2024	NAVNEET KUMAR GUPTA VS. APEX HEIGHTS PRIVATE LIMITED	Sec 30	23-09-2025	1. As per mention in index compliance order\\'s dated 25.07.2025 21.08.2025 are missed in PDF.	laxmannclt

349	23-01-2023	0710102009772023(No.of Docs 0)	0710102009772023/1	INTERLOCUTORY APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	23-09-2025	No of objection 1. Copy of vakalatnama missed in pdf	
350	23-01-2023	0710102009772023(No.of Docs 0)	0710102009772023/1	INTERLOCUTORY APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	23-09-2025	No of objection 1. Copy of vakalatnama missed in pdf	
351	23-01-2023	0710102009772023(No.of Docs 0)	0710102009772023/1	INTERLOCUTORY APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	23-09-2025	No of objection 1. Copy of vakalatnama missed in pdf	
352	23-01-2023	0710102009772023(No.of Docs 0)	0710102009772023/1	INTERLOCUTORY APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	23-09-2025	No of objection 1. Copy of vakalatnama missed in pdf	
353	23-01-2023	0710102009772023(No.of Docs 0)	0710102009772023/1	INTERLOCUTORY APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	23-09-2025	No of objection 1. Copy of vakalatnama missed in pdf	
354	23-01-2023	0710102009772023(No.of Docs 0)	0710102009772023/1	INTERLOCUTORY APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	23-09-2025	No of objection 1. Copy of vakalatnama missed in pdf	
355	23-01-2023	0710102009772023(No.of Docs 0)	0710102009772023/1	INTERLOCUTORY APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	23-09-2025	No of objection 1. Copy of vakalatnama missed in pdf	
356	08-09-2025	0710102095362024(No.of Docs 5)	0710102095362024/4	COMPANY PETITION (COMPANIES ACT)/218(ND)2024	JYOTI KATARIA VS. EKAGA INFRASTRUCTURE LLP	63 -65 of LLP act, 2008	23-09-2025	No of objection 1. vol. 3 two times uploaded, remove one pdf 2. Page no 110 missed in volume 1	anant gautam
357	08-09-2025	0710102095362024(No.of Docs 5)	0710102095362024/4	COMPANY PETITION (COMPANIES ACT)/218(ND)2024	JYOTI KATARIA VS. EKAGA INFRASTRUCTURE LLP	63 -65 of LLP act, 2008	23-09-2025	No of objection 1. vol. 3 two times uploaded, remove one pdf 2. Page no 110 missed in volume 1	anant gautam
358	08-09-2025	0710102095362024(No.of Docs 5)	0710102095362024/4	COMPANY PETITION (COMPANIES ACT)/218(ND)2024	JYOTI KATARIA VS. EKAGA INFRASTRUCTURE LLP	63 -65 of LLP act, 2008	23-09-2025	No of objection 1. vol. 3 two times uploaded, remove one pdf 2. Page no 110 missed in volume 1	anant gautam
359	08-09-2025	0710102095362024(No.of Docs 5)	0710102095362024/4	COMPANY PETITION (COMPANIES ACT)/218(ND)2024	JYOTI KATARIA VS. EKAGA INFRASTRUCTURE LLP	63 -65 of LLP act, 2008	23-09-2025	No of objection 1. vol. 3 two times uploaded, remove one pdf 2. Page no 110 missed in volume 1	anant gautam
360	08-09-2025	0710102095362024(No.of Docs 5)	0710102095362024/4	COMPANY PETITION (COMPANIES ACT)/218(ND)2024	JYOTI KATARIA VS. EKAGA INFRASTRUCTURE LLP	63 -65 of LLP act, 2008	23-09-2025	No of objection 1. vol. 3 two times uploaded, remove one pdf 2. Page no 110 missed in volume 1	anant gautam
361	08-09-2025	0710102095362024(No.of Docs 5)	0710102095362024/4	COMPANY PETITION (COMPANIES ACT)/218(ND)2024	JYOTI KATARIA VS. EKAGA INFRASTRUCTURE LLP	63 -65 of LLP act, 2008	23-09-2025	No of objection 1. vol. 3 two times uploaded, remove one pdf 2. Page no 110 missed in volume 1	anant gautam
362	08-09-2025	0710102095362024(No.of Docs 5)	0710102095362024/4	COMPANY PETITION (COMPANIES ACT)/218(ND)2024	JYOTI KATARIA VS. EKAGA INFRASTRUCTURE LLP	63 -65 of LLP act, 2008	23-09-2025	No of objection 1. vol. 3 two times uploaded, remove one pdf 2. Page no 110 missed in volume 1	anant gautam
363	08-09-2025	0710102095362024(No.of Docs 5)	0710102095362024/4	COMPANY PETITION (COMPANIES ACT)/218(ND)2024	JYOTI KATARIA VS. EKAGA INFRASTRUCTURE LLP	63 -65 of LLP act, 2008	23-09-2025	No of objection 1. vol. 3 two times uploaded, remove one pdf 2. Page no 110 missed in volume 1	anant gautam
364	08-09-2025	0710102095362024(No.of Docs 5)	0710102095362024/4	COMPANY PETITION (COMPANIES ACT)/218(ND)2024	JYOTI KATARIA VS. EKAGA INFRASTRUCTURE LLP	63 -65 of LLP act, 2008	23-09-2025	No of objection 1. vol. 3 two times uploaded, remove one pdf 2. Page no 110 missed in volume 1	anant gautam
365	23-01-2023	0710102009772023(No.of Docs 0)	0710102009772023/1	INTERLOCUTORY APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	23-09-2025	No of objection 1. Copy of vakalatnama missed in pdf	
366	01-10-2025	0710102000762024(No.of Docs 4)	0710102000762024/16	COMPANY PETITION (COMPANIES ACT)/19(PB)2024	SHRI KESHAV DATT SHREEDHAR VS. SHRI CHAMUNDA LABORATORIES AND PROJECTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-09-2025	No of objection 1. Page no 74, 79 not clear 2. Page no 206 and 207 translate in Hindi to English 3. True copy sign missed in annexure	Nikhil.mehra
367	01-10-2025	0710102000762024(No.of Docs 4)	0710102000762024/16	COMPANY PETITION (COMPANIES ACT)/19(PB)2024	SHRI KESHAV DATT SHREEDHAR VS. SHRI CHAMUNDA LABORATORIES AND PROJECTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-09-2025	No of objection 1. Page no 74, 79 not clear 2. Page no 206 and 207 translate in Hindi to English 3. True copy sign missed in annexure	Nikhil.mehra
368	01-10-2025	0710102000762024(No.of Docs 4)	0710102000762024/16	COMPANY PETITION (COMPANIES ACT)/19(PB)2024	SHRI KESHAV DATT SHREEDHAR VS. SHRI CHAMUNDA LABORATORIES AND PROJECTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-09-2025	No of objection 1. Page no 74, 79 not clear 2. Page no 206 and 207 translate in Hindi to English 3. True copy sign missed in annexure	Nikhil.mehra
369	01-10-2025	0710102000762024(No.of Docs 4)	0710102000762024/16	COMPANY PETITION (COMPANIES ACT)/19(PB)2024	SHRI KESHAV DATT SHREEDHAR VS. SHRI CHAMUNDA LABORATORIES AND PROJECTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-09-2025	No of objection 1. Page no 74, 79 not clear 2. Page no 206 and 207 translate in Hindi to English 3. True copy sign missed in annexure	Nikhil.mehra
370	23-01-2023	0710102009772023(No.of Docs 0)	0710102009772023/1	INTERLOCUTORY APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	23-09-2025	No of objection 1. Copy of vakalatnama missed in pdf	
371	23-01-2023	0710102009772023(No.of Docs 0)	0710102009772023/1	INTERLOCUTORY APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	23-09-2025	No of objection 1. Copy of vakalatnama missed in pdf	

372	19-09-2025	0710102029332023(No.of Docs 2)	0710102029332023/6	COMPANY PETITION (COMPANIES ACT)/150(ND)2023	MANJU VS. ASIS DEVELOPERS PRIVATE LIMITED	Sec. 59	23-09-2025	1. sign missed on every page in reply. 2. kindly attach the compliance order. 3. bookmarking mandatory in PDF. 4. Counsel sign missed on index	hreemlegal
373	18-09-2025	0710102041662025(No.of Docs 2)	0710102041662025/2	INTERLOCUTORY APPLICATION (I.B.C)/2395(ND)2025	PROLIFIC PAPERS PRIVATE LIMITED VS. M/S MANGAL SALES CORPORATION	Rule 11 of NCLT, 2016	23-09-2025	No of objection 1.COMPLIANCE OF ORDER DATED 02.09.2025. missed in pdf as per mentioned in index.	akhil.shankhwar1
374	18-09-2025	0710102041662025(No.of Docs 2)	0710102041662025/2	INTERLOCUTORY APPLICATION (I.B.C)/2395(ND)2025	PROLIFIC PAPERS PRIVATE LIMITED VS. M/S MANGAL SALES CORPORATION	Rule 11 of NCLT, 2016	23-09-2025	No of objection 1.COMPLIANCE OF ORDER DATED 02.09.2025. missed in pdf as per mentioned in index.	akhil.shankhwar1
375	18-09-2025	0710102041662025(No.of Docs 2)	0710102041662025/2	INTERLOCUTORY APPLICATION (I.B.C)/2395(ND)2025	PROLIFIC PAPERS PRIVATE LIMITED VS. M/S MANGAL SALES CORPORATION	Rule 11 of NCLT, 2016	23-09-2025	No of objection 1.COMPLIANCE OF ORDER DATED 02.09.2025. missed in pdf as per mentioned in index.	akhil.shankhwar1
376	18-09-2025	0710102041662025(No.of Docs 2)	0710102041662025/2	INTERLOCUTORY APPLICATION (I.B.C)/2395(ND)2025	PROLIFIC PAPERS PRIVATE LIMITED VS. M/S MANGAL SALES CORPORATION	Rule 11 of NCLT, 2016	23-09-2025	No of objection 1.COMPLIANCE OF ORDER DATED 02.09.2025. missed in pdf as per mentioned in index.	akhil.shankhwar1
377	18-09-2025	0710102041662025(No.of Docs 2)	0710102041662025/2	INTERLOCUTORY APPLICATION (I.B.C)/2395(ND)2025	PROLIFIC PAPERS PRIVATE LIMITED VS. M/S MANGAL SALES CORPORATION	Rule 11 of NCLT, 2016	23-09-2025	No of objection 1.COMPLIANCE OF ORDER DATED 02.09.2025. missed in pdf as per mentioned in index.	akhil.shankhwar1
378	18-09-2025	0710102041662025(No.of Docs 2)	0710102041662025/2	INTERLOCUTORY APPLICATION (I.B.C)/2395(ND)2025	PROLIFIC PAPERS PRIVATE LIMITED VS. M/S MANGAL SALES CORPORATION	Rule 11 of NCLT, 2016	23-09-2025	No of objection 1.COMPLIANCE OF ORDER DATED 02.09.2025. missed in pdf as per mentioned in index.	akhil.shankhwar1
379	18-09-2025	0710102041662025(No.of Docs 2)	0710102041662025/2	INTERLOCUTORY APPLICATION (I.B.C)/2395(ND)2025	PROLIFIC PAPERS PRIVATE LIMITED VS. M/S MANGAL SALES CORPORATION	Rule 11 of NCLT, 2016	23-09-2025	No of objection 1.COMPLIANCE OF ORDER DATED 02.09.2025. missed in pdf as per mentioned in index.	akhil.shankhwar1
380	18-09-2025	0710102041662025(No.of Docs 2)	0710102041662025/2	INTERLOCUTORY APPLICATION (I.B.C)/2395(ND)2025	PROLIFIC PAPERS PRIVATE LIMITED VS. M/S MANGAL SALES CORPORATION	Rule 11 of NCLT, 2016	23-09-2025	No of objection 1.COMPLIANCE OF ORDER DATED 02.09.2025. missed in pdf as per mentioned in index.	akhil.shankhwar1
381	18-09-2025	0710102041662025(No.of Docs 2)	0710102041662025/2	INTERLOCUTORY APPLICATION (I.B.C)/2395(ND)2025	PROLIFIC PAPERS PRIVATE LIMITED VS. M/S MANGAL SALES CORPORATION	Rule 11 of NCLT, 2016	23-09-2025	No of objection 1.COMPLIANCE OF ORDER DATED 02.09.2025. missed in pdf as per mentioned in index.	akhil.shankhwar1
382	18-09-2025	0710102041662025(No.of Docs 2)	0710102041662025/2	INTERLOCUTORY APPLICATION (I.B.C)/2395(ND)2025	PROLIFIC PAPERS PRIVATE LIMITED VS. M/S MANGAL SALES CORPORATION	Rule 11 of NCLT, 2016	23-09-2025	No of objection 1.COMPLIANCE OF ORDER DATED 02.09.2025. missed in pdf as per mentioned in index.	akhil.shankhwar1
383	18-09-2025	0710102041662025(No.of Docs 2)	0710102041662025/2	INTERLOCUTORY APPLICATION (I.B.C)/2395(ND)2025	PROLIFIC PAPERS PRIVATE LIMITED VS. M/S MANGAL SALES CORPORATION	Rule 11 of NCLT, 2016	23-09-2025	No of objection 1.COMPLIANCE OF ORDER DATED 02.09.2025. missed in pdf as per mentioned in index.	akhil.shankhwar1
384	18-09-2025	0710102041662025(No.of Docs 2)	0710102041662025/2	INTERLOCUTORY APPLICATION (I.B.C)/2395(ND)2025	PROLIFIC PAPERS PRIVATE LIMITED VS. M/S MANGAL SALES CORPORATION	Rule 11 of NCLT, 2016	23-09-2025	No of objection 1.COMPLIANCE OF ORDER DATED 02.09.2025. missed in pdf as per mentioned in index.	akhil.shankhwar1
385	18-09-2025	0710102041662025(No.of Docs 2)	0710102041662025/2	INTERLOCUTORY APPLICATION (I.B.C)/2395(ND)2025	PROLIFIC PAPERS PRIVATE LIMITED VS. M/S MANGAL SALES CORPORATION	Rule 11 of NCLT, 2016	23-09-2025	No of objection 1.COMPLIANCE OF ORDER DATED 02.09.2025. missed in pdf as per mentioned in index.	akhil.shankhwar1
386	18-09-2025	0710102041662025(No.of Docs 2)	0710102041662025/2	INTERLOCUTORY APPLICATION (I.B.C)/2395(ND)2025	PROLIFIC PAPERS PRIVATE LIMITED VS. M/S MANGAL SALES CORPORATION	Rule 11 of NCLT, 2016	23-09-2025	No of objection 1.COMPLIANCE OF ORDER DATED 02.09.2025. missed in pdf as per mentioned in index.	akhil.shankhwar1
387	28-09-2025	0710102064162022(No.of Docs 1)	0710102064162022/2	COMPANY PETITION IB (IBC)/697(PB)2022	STATE BANK OF INDIA VS. MR. RAM LAL GUPTA	Section 94(1)	23-09-2025	No of objection 1. one rs court fees missed in vakalatnama	S.K.SINGHI & CO
388	28-09-2025	0710102064162022(No.of Docs 1)	0710102064162022/2	COMPANY PETITION IB (IBC)/697(PB)2022	STATE BANK OF INDIA VS. MR. RAM LAL GUPTA	Section 94(1)	23-09-2025	No of objection 1. one rs court fees missed in vakalatnama	S.K.SINGHI & CO
389	28-09-2025	0710102064162022(No.of Docs 1)	0710102064162022/2	COMPANY PETITION IB (IBC)/697(PB)2022	STATE BANK OF INDIA VS. MR. RAM LAL GUPTA	Section 94(1)	23-09-2025	No of objection 1. one rs court fees missed in vakalatnama	S.K.SINGHI & CO
390	28-09-2025	0710102064162022(No.of Docs 1)	0710102064162022/2	COMPANY PETITION IB (IBC)/697(PB)2022	STATE BANK OF INDIA VS. MR. RAM LAL GUPTA	Section 94(1)	23-09-2025	No of objection 1. one rs court fees missed in vakalatnama	S.K.SINGHI & CO
391	28-09-2025	0710102064152022(No.of Docs 1)	0710102064152022/2	COMPANY PETITION IB (IBC)/698(PB)2022	STATE BANK OF INDIA VS. MR. RAJ KUMAR GUPTA	Section 95(1)	23-09-2025	No of objection 1. one rs court fees missed in vakalatnama	S.K.SINGHI & CO
392	28-09-2025	0710102064152022(No.of Docs 1)	0710102064152022/2	COMPANY PETITION IB (IBC)/698(PB)2022	STATE BANK OF INDIA VS. MR. RAJ KUMAR GUPTA	Section 95(1)	23-09-2025	No of objection 1. one rs court fees missed in vakalatnama	S.K.SINGHI & CO
393	28-09-2025	0710102064152022(No.of Docs 1)	0710102064152022/2	COMPANY PETITION IB (IBC)/698(PB)2022	STATE BANK OF INDIA VS. MR. RAJ KUMAR GUPTA	Section 95(1)	23-09-2025	No of objection 1. one rs court fees missed in vakalatnama	S.K.SINGHI & CO
394	28-09-2025	0710102064152022(No.of Docs 1)	0710102064152022/2	COMPANY PETITION IB (IBC)/698(PB)2022	STATE BANK OF INDIA VS. MR. RAJ KUMAR GUPTA	Section 95(1)	23-09-2025	No of objection 1. one rs court fees missed in vakalatnama	S.K.SINGHI & CO
395	30-09-2025	0710102064122022(No.of Docs 1)	0710102064122022/2	COMPANY PETITION IB (IBC)/666(PB)2022	STATE BANK OF INDIA VS. MR. AMAR CHAND GUPTA	Section 95(1)	23-09-2025	No of objection 1. one rs court fees missed in vakalatnama	S.K.SINGHI & CO
396	23-01-2023	0710102009772023(No.of Docs 0)	0710102009772023/1	INTERLOCUTORY APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	23-09-2025	No of objection 1. Copy of vakalatnama missed in pdf	
397	22-09-2025	0710102014772025(No.of Docs 2)	0710102014772025/8	COMPANY PETITION IB (IBC)/140(ND)2025	SWAMIH INVESTMENT FUND I (THROUGH ITS FUND MANAGER VS. SHREE VARDHMAN INFRAHOME PRIVATE LIMITED	IBC under Sec 7	23-09-2025	No of objection 1. Kindly attach compliance order	knmncit
398	30-09-2025	0710102064122022(No.of Docs 1)	0710102064122022/2	COMPANY PETITION IB (IBC)/666(PB)2022	STATE BANK OF INDIA VS. MR. AMAR CHAND GUPTA	Section 95(1)	23-09-2025	No of objection 1. one rs court fees missed in vakalatnama	S.K.SINGHI & CO
399	30-09-2025	0710102064122022(No.of Docs 1)	0710102064122022/2	COMPANY PETITION IB (IBC)/666(PB)2022	STATE BANK OF INDIA VS. MR. AMAR CHAND GUPTA	Section 95(1)	23-09-2025	No of objection 1. one rs court fees missed in vakalatnama	S.K.SINGHI & CO
400	30-09-2025	0710102064122022(No.of Docs 1)	0710102064122022/2	COMPANY PETITION IB (IBC)/666(PB)2022	STATE BANK OF INDIA VS. MR. AMAR CHAND GUPTA	Section 95(1)	23-09-2025	No of objection 1. one rs court fees missed in vakalatnama	S.K.SINGHI & CO

401	27-09-2025	0710102062362025(No.of Docs 3)	0710102062362025/1	COMPANY PETITION (COMPANIES ACT)/119(ND)2025	MRS. MAMTA SHARMA VS. AVOK ENGINEERING CONSULTING & CONTRACTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-09-2025	No of objection 1. Page no 128 to 132, 146 not readable 2. Date missed in vakalatnama 3. Kindly attach compliance order	Juris
402	23-01-2023	0710102009772023(No.of Docs 0)	0710102009772023/1	INTERLOCUTORY APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	23-09-2025	No of objection 1. Copy of vakalatnama missed in pdf	
403	23-01-2023	0710102009772023(No.of Docs 0)	0710102009772023/1	INTERLOCUTORY APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	23-09-2025	No of objection 1. Copy of vakalatnama missed in pdf	
404	23-01-2023	0710102009772023(No.of Docs 0)	0710102009772023/1	INTERLOCUTORY APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	23-09-2025	No of objection 1. Copy of vakalatnama missed in pdf	
405	20-09-2025	0710102021162024(No.of Docs 3)	0710102021162024/9	COMPANY PETITION IB (IBC)/178(ND)2024	AWAS 36698 IRELAND LIMITED VS. SPICEJET LIMITED	IBC Under Sec 9	23-09-2025	1. Remove double pagination page no 212 to 254 in PDF.	adv.nikhiljain
406	23-01-2023	0710102009772023(No.of Docs 0)	0710102009772023/1	INTERLOCUTORY APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	23-09-2025	No of objection 1. Copy of vakalatnama missed in pdf	
407	23-01-2023	0710102009772023(No.of Docs 0)	0710102009772023/1	INTERLOCUTORY APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	23-09-2025	No of objection 1. Copy of vakalatnama missed in pdf	
408	20-09-2025	0710102024042024(No.of Docs 2)	0710102024042024/4	COMPANY PETITION (COMPANIES ACT)/94(ND)2024	POOJA SADANA VS. YSP HOTELS & RESORTS PRIVATE LIMITED	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	23-09-2025	1. kindly attach the compliance order	universalllegal
409	27-09-2025	0710102062362025(No.of Docs 3)	0710102062362025/1	COMPANY PETITION (COMPANIES ACT)/119(ND)2025	MRS. MAMTA SHARMA VS. AVOK ENGINEERING CONSULTING & CONTRACTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-09-2025	No of objection 1. Page no 128 to 132, 146 not readable 2. Date missed in vakalatnama 3. Kindly attach compliance order	Juris
410	27-09-2025	0710102062362025(No.of Docs 3)	0710102062362025/1	COMPANY PETITION (COMPANIES ACT)/119(ND)2025	MRS. MAMTA SHARMA VS. AVOK ENGINEERING CONSULTING & CONTRACTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-09-2025	No of objection 1. Page no 128 to 132, 146 not readable 2. Date missed in vakalatnama 3. Kindly attach compliance order	Juris
411	27-09-2025	0710102062362025(No.of Docs 3)	0710102062362025/1	COMPANY PETITION (COMPANIES ACT)/119(ND)2025	MRS. MAMTA SHARMA VS. AVOK ENGINEERING CONSULTING & CONTRACTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-09-2025	No of objection 1. Page no 128 to 132, 146 not readable 2. Date missed in vakalatnama 3. Kindly attach compliance order	Juris
412	27-09-2025	0710102062362025(No.of Docs 3)	0710102062362025/1	COMPANY PETITION (COMPANIES ACT)/119(ND)2025	MRS. MAMTA SHARMA VS. AVOK ENGINEERING CONSULTING & CONTRACTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-09-2025	No of objection 1. Page no 128 to 132, 146 not readable 2. Date missed in vakalatnama 3. Kindly attach compliance order	Juris
413	20-09-2025	0710102025922025(No.of Docs 3)	0710102025922025/8	COMPANY PETITION IB (IBC)/233(ND)2025	PARSVNATH DEVELOPERS LIMITED VS. VINU PROMOTERS PRIVATE LTD.	IBC Under Sec 9	23-09-2025	1.kindly attach the compliance order. 2. Sign missed on every pages 1 to 189 and 190 to 374 in PDF.	jsb&associates.co.in
414	20-09-2025	0710102025922025(No.of Docs 6)	0710102025922025/7	COMPANY PETITION IB (IBC)/233(ND)2025	PARSVNATH DEVELOPERS LIMITED VS. VINU PROMOTERS PRIVATE LTD.	IBC Under Sec 9	23-09-2025	1. kindly attach the compliance order . 2. True copy sign missed on all volumes (1 to 5) in PDF.	jsb&associates.co.in
415	21-09-2025	0710102025922025(No.of Docs 3)	0710102025922025/9	COMPANY PETITION IB (IBC)/233(ND)2025	PARSVNATH DEVELOPERS LIMITED VS. VINU PROMOTERS PRIVATE LTD.	IBC Under Sec 9	23-09-2025	No of objection 1. Bookmarking missed 2. Master index missed and index required in both volume 3. True copy sign required on every page 4. Counsel details and sign missed in page no 25. 5. Kindly attach compliance order	jsb&associates.co.in
416	27-09-2025	0710102062362025(No.of Docs 3)	0710102062362025/1	COMPANY PETITION (COMPANIES ACT)/119(ND)2025	MRS. MAMTA SHARMA VS. AVOK ENGINEERING CONSULTING & CONTRACTING PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-09-2025	No of objection 1. Page no 128 to 132, 146 not readable 2. Date missed in vakalatnama 3. Kindly attach compliance order	Juris
417	30-09-2025	0710102035622025(No.of Docs 4)	0710102035622025/4	COMPANY PETITION IB (IBC)/261(ND)2025	SREI EQUIPMENT FINANCE LIMITED VS. BRACE IRON AND STEEL PRIVATE LIMITED	IBC under Sec 7	23-09-2025	No of objection 1. Bookmarking missed in vol. 2	rrglawoffice
418	30-09-2025	0710102035622025(No.of Docs 4)	0710102035622025/4	COMPANY PETITION IB (IBC)/261(ND)2025	SREI EQUIPMENT FINANCE LIMITED VS. BRACE IRON AND STEEL PRIVATE LIMITED	IBC under Sec 7	23-09-2025	No of objection 1. Bookmarking missed in vol. 2	rrglawoffice
419	30-09-2025	0710102035622025(No.of Docs 4)	0710102035622025/4	COMPANY PETITION IB (IBC)/261(ND)2025	SREI EQUIPMENT FINANCE LIMITED VS. BRACE IRON AND STEEL PRIVATE LIMITED	IBC under Sec 7	23-09-2025	No of objection 1. Bookmarking missed in vol. 2	rrglawoffice
420	30-09-2025	0710102035622025(No.of Docs 4)	0710102035622025/4	COMPANY PETITION IB (IBC)/261(ND)2025	SREI EQUIPMENT FINANCE LIMITED VS. BRACE IRON AND STEEL PRIVATE LIMITED	IBC under Sec 7	23-09-2025	No of objection 1. Bookmarking missed in vol. 2	rrglawoffice

421	23-01-2023	0710102009772023(No.of Docs 0)	0710102009772023/1	INTERLOCUTORY APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	23-09-2025	No of objection 1. Copy of vakalatnama missed in pdf	
422	23-01-2023	0710102009772023(No.of Docs 0)	0710102009772023/1	INTERLOCUTORY APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	23-09-2025	No of objection 1. Copy of vakalatnama missed in pdf	
423	01-10-2025	0710102000762024(No.of Docs 4)	0710102000762024/16	COMPANY PETITION (COMPANIES ACT)/19(PB)2024	SHRI KESHAV DATT SHREEDHAR VS. SHRI CHAMUNDA LABORATORIES AND PROJECTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-09-2025	No of objection 1. Page no 74, 79 not clear 2. Page no 206 and 207 translate in Hindi to English 3. True copy sign missed in annexure	Nikhil.mehra
424	01-10-2025	0710102000762024(No.of Docs 4)	0710102000762024/16	COMPANY PETITION (COMPANIES ACT)/19(PB)2024	SHRI KESHAV DATT SHREEDHAR VS. SHRI CHAMUNDA LABORATORIES AND PROJECTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-09-2025	No of objection 1. Page no 74, 79 not clear 2. Page no 206 and 207 translate in Hindi to English 3. True copy sign missed in annexure	Nikhil.mehra
425	01-10-2025	0710102000762024(No.of Docs 4)	0710102000762024/16	COMPANY PETITION (COMPANIES ACT)/19(PB)2024	SHRI KESHAV DATT SHREEDHAR VS. SHRI CHAMUNDA LABORATORIES AND PROJECTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-09-2025	No of objection 1. Page no 74, 79 not clear 2. Page no 206 and 207 translate in Hindi to English 3. True copy sign missed in annexure	Nikhil.mehra
426	01-10-2025	0710102000762024(No.of Docs 4)	0710102000762024/16	COMPANY PETITION (COMPANIES ACT)/19(PB)2024	SHRI KESHAV DATT SHREEDHAR VS. SHRI CHAMUNDA LABORATORIES AND PROJECTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-09-2025	No of objection 1. Page no 74, 79 not clear 2. Page no 206 and 207 translate in Hindi to English 3. True copy sign missed in annexure	Nikhil.mehra
427	01-10-2025	0710102000762024(No.of Docs 4)	0710102000762024/16	COMPANY PETITION (COMPANIES ACT)/19(PB)2024	SHRI KESHAV DATT SHREEDHAR VS. SHRI CHAMUNDA LABORATORIES AND PROJECTS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	23-09-2025	No of objection 1. Page no 74, 79 not clear 2. Page no 206 and 207 translate in Hindi to English 3. True copy sign missed in annexure	Nikhil.mehra
428	23-01-2023	0710102009772023(No.of Docs 0)	0710102009772023/1	INTERLOCUTORY APPLICATION (I.B.C)/629(ND)2023	INCOME TAX OFFICER VS. RAJESH KUMAR PARAKH	Sec 60(5)	23-09-2025	No of objection 1. Copy of vakalatnama missed in pdf	
429	22-09-2025	0710102036762025(No.of Docs 2)	0710102036762025/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/43(ND)2025	AGARWAL ASSOCIATES (PROMOTERS) LTD	Sec. 230-232 - Second Motion	23-09-2025	No of objection 1. three rs court fees and 25 rs welfare ticket missed in vakalatnama	Corpuser14
430	22-09-2025	0710102036762025(No.of Docs 2)	0710102036762025/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/43(ND)2025	AGARWAL ASSOCIATES (PROMOTERS) LTD	Sec. 230-232 - Second Motion	23-09-2025	No of objection 1. three rs court fees and 25 rs welfare ticket missed in vakalatnama	Corpuser14
431	22-09-2025	0710102036762025(No.of Docs 2)	0710102036762025/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/43(ND)2025	AGARWAL ASSOCIATES (PROMOTERS) LTD	Sec. 230-232 - Second Motion	23-09-2025	No of objection 1. three rs court fees and 25 rs welfare ticket missed in vakalatnama	Corpuser14
432	22-09-2025	0710102036762025(No.of Docs 2)	0710102036762025/7	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/43(ND)2025	AGARWAL ASSOCIATES (PROMOTERS) LTD	Sec. 230-232 - Second Motion	23-09-2025	No of objection 1. three rs court fees and 25 rs welfare ticket missed in vakalatnama	Corpuser14
433	20-09-2025	0710102042842021(No.of Docs 2)	0710102042842021/9	COMPANY PETITION IB (IBC)/314(PB)2021	KALIBER ASSOCIATES PRIVATE LIMITED VS. LVS ESTATES PRIVATE LIMITED	IBC under Sec 7	23-09-2025	No of objection 1.Order Dated 12.09.2025 missed in pdf as per mentioned in index	anirbanlaw@66
434	17-09-2025	0710102068082024(No.of Docs 1)	0710102068082024/11	INTERLOCUTORY APPLICATION (I.B.C)/5610(ND)2024	MR. AJIT KUMAR VS	Application under any other provisions- IBC	22-09-2025	No of objection 1. Index mandatory 2. welfare 25rs and 3rs court fees missed in pdf	sreelekshmisylesh
435	18-09-2025	0710102032802025(No.of Docs 2)	0710102032802025/1	INTERLOCUTORY APPLICATION (I.B.C)/1908(PB)2025	ASHOKA BATRA VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	22-09-2025	1. Kindly attach the compliance order.	admin@chandhiok.com
436	17-09-2025	0710102129452019(No.of Docs 1)	0710102129452019/11	COMPANY PETITION IB (IBC)/2503(ND)2019	AMBRANE INDIA PRIVATE LIMITED VS. MKMG JEWEL DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	22-09-2025	1. Index and bookmarking mandatory. 2. Kindly attach the compliance order.	Office.anubhav
437	17-09-2025	0710102100342023(No.of Docs 2)	0710102100342023/7	COMPANY PETITION (COMPANIES ACT)/28(ND)2024	P. S. MALLIKARJUNA SETTY VS. RAXA HEALTH INFORMATION SERVICES PRIVATE LIMITED	Sec. 59,Sec. 73(4),Sec. 74(2)	22-09-2025	1.kindly file IA	123
438	25-04-2025	0710102035622025(No.of Docs 0)	0710102035622025/3	COMPANY PETITION IB (IBC)/261(ND)2025	SREI EQUIPMENT FINANCE LIMITED VS. BRACE IRON AND STEEL PRIVATE LIMITED	IBC under Sec 7	22-09-2025	no of objection 1.need every pages sign and true copy in annexure 2.double pagination wrong in pdf	
439	18-09-2025	0710102030422025(No.of Docs 2)	0710102030422025/1	INTERLOCUTORY APPLICATION (I.B.C)/1910(PB)2025	ALWYN JOY GEORGE VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	22-09-2025	1. Kindly attach the compliance order.	admin@chandhiok.com
440	16-09-2025	0710102072362025(No.of Docs 2)	0710102072362025/2	INTERLOCUTORY APPLICATION(IBC)(PLAN)/55(PB)2025	AMIT AGRAWAL VS. SAKSHI FINCAP PRIVATE LIMITED	Sec 30	22-09-2025	No of objection 1. Index and bookmarking missed 2. Sign required one very page. 3. Pagination missed in pdf. 4. Kindly attach compliance order	quadlegal
441	18-09-2025	0710102030412025(No.of Docs 2)	0710102030412025/2	INTERLOCUTORY APPLICATION (I.B.C)/1912(PB)2025	MS. MONICA MITTAL VS. ORRIS INFRASTRUCTURE PRIVATE LIMITED	Sec 60(5)	22-09-2025	1. Kindly attach the compliance order.	admin@chandhiok.com

442	29-02-2024	0710102018712024(No.of Docs 0)	0710102018712024/4	COMPANY APPEAL(COMPANIES ACT)/41(ND)2024	P.C. MICROCOM LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	22-09-2025	1. mismatch details according to index in PDF.	
443	17-09-2025	0710102072312025(No.of Docs 1)	0710102072312025/3	INTERLOCUTORY APPLICATION (I.B.C)/4165(ND)2025	MUKESH KUMAR AGARWAL VS. MR. SUNIL KUMAR AGRAWAL RESOLUTION PROFESSIONAL ANSAL CROWN INFRABUILD PRIVATE LIMITED	Sections 60(5)/Regulation 7, 8, 8A, 9, 12, 12A, 13, 14, 17(1)	22-09-2025	1. kindly attach the compliance order. 2. Bookmarking and index mandatory.	Chandra_deep
444	17-09-2025	0710102065992020(No.of Docs 1)	0710102065992020/2	INTERLOCUTORY APPLICATION (I.B.C)/2890(PB)2020	RAKESH KUMAR GUPTA VS. AKASH SINGHAL RESOLUTION PROFESSIONAL OF EARTH INFRASTRUCTURES LIMITED	Sec 66(1)	22-09-2025	No of objection 1. 29.09.2025 order missed in pdf as per mentioned in index	sumant
445	17-09-2025	0710102098722023(No.of Docs 2)	0710102098722023/10	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/76(ND)2023	TSL DEFENCE TECHNOLOGIES PRIVATE LIMITED	Sec. 230-232 - Second Motion	22-09-2025	1.kindly file IA	Shivananda@17
446	17-09-2025	0710102040072025(No.of Docs 2)	0710102040072025/1	COMPANY PETITION IB (IBC)/310(ND)2025	SMT. SHYAMA DEVI PERSONAL GUARANTOR VS. NA	Section 94(1)	22-09-2025	No of objection 1. ORDER DATED 08.09.2025. missed in pdf as per mentioned in index 2. Bookmarking missed	prakhyaatsharma
447	17-09-2025	0710102088482024(No.of Docs 3)	0710102088482024/11	COMPANY PETITION IB (IBC)/783(ND)2024	UNION BANK OF INDIA VS. KINGS CANYON SEZ PRIVATE LIMITED	IBC under Sec 7	22-09-2025	compliance order needed	advocateekta
448	17-09-2025	0710102086462024(No.of Docs 3)	0710102086462024/4	INTERLOCUTORY APPLICATION (I.B.C)/5033(ND)2024	ASHOK TIWARI VS. MS. RITU RASTOGI RESOLUTION PROFESSIONAL OF M/S ABHISHAR IMPEX PRIVATE LTD	Sec 60(5)	22-09-2025	1.volume 1 not clear in pdf	prachijohri
449	16-09-2025	0710102078692025(No.of Docs 2)	0710102078692025/2	COMPANY PETITION (COMPANIES ACT)/147(ND)2025	SRIRAMULU VEERANKI VS. IFL GREEN PRODUCER COMPANY LIMITED	Sec. 241(1),Sec. 242(4)	22-09-2025	No of objection 1. Kindly attach compliance order NCLT Delhi	rakesh@12
450	26-09-2025	0710102059392025(No.of Docs 1)	0710102059392025/1	COMPANY PETITION IB (IBC)/427(ND)2025	APL APOLLO TUBES LIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	21-09-2025	1. Sign missed on every page of reply in PDF. 2. Welfare ticket and court fee paste on blank space of Vakalatnama. 3. One rupees court fee missed on Vakalatnama	shiprabhardwaj2901
451	26-09-2025	0710102059392025(No.of Docs 1)	0710102059392025/1	COMPANY PETITION IB (IBC)/427(ND)2025	APL APOLLO TUBES LIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	21-09-2025	1. Sign missed on every page of reply in PDF. 2. Welfare ticket and court fee paste on blank space of Vakalatnama. 3. One rupees court fee missed on Vakalatnama	shiprabhardwaj2901
452	26-09-2025	0710102059392025(No.of Docs 1)	0710102059392025/1	COMPANY PETITION IB (IBC)/427(ND)2025	APL APOLLO TUBES LIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	21-09-2025	1. Sign missed on every page of reply in PDF. 2. Welfare ticket and court fee paste on blank space of Vakalatnama. 3. One rupees court fee missed on Vakalatnama	shiprabhardwaj2901
453	26-09-2025	0710102059392025(No.of Docs 1)	0710102059392025/1	COMPANY PETITION IB (IBC)/427(ND)2025	APL APOLLO TUBES LIMITED VS. NKG INFRASTRUCTURE LIMITED	IBC Under Sec 9	21-09-2025	1. Sign missed on every page of reply in PDF. 2. Welfare ticket and court fee paste on blank space of Vakalatnama. 3. One rupees court fee missed on Vakalatnama	shiprabhardwaj2901
454	17-09-2025	0710102019512020(No.of Docs 2)	0710102019512020/4	COMPANY APPLICATION(IBC)/1248(ND)2020	ABHISHEK DUTTA VS. SOLUTIONS BUSINESS CENTRE PRIVATE LIMITED	Sec 60(5)	19-09-2025	No of objection 1. Wrong file, Kindly file application	ABHISHEK DUTTA
455	17-09-2025	0710102054822025(No.of Docs 2)	0710102054822025/6	COMPANY PETITION IB (IBC)/347(ND)2025	LUMENKAI POWER PRIVATE LIMITED	IBC Under Sec 10	19-09-2025	No of objection 1. Sign missed in page no 4 to 7 2. Notary missed in affidavit 3. Vakalatnama missed in pdf	saruljain
456	22-09-2025	0710102161552019(No.of Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(ND)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions-IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
457	22-09-2025	0710102161552019(No.of Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(ND)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions-IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
458	22-09-2025	0710102161552019(No.of Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(ND)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions-IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
459	22-09-2025	0710102161552019(No.of Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(ND)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions-IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
460	22-09-2025	0710102161552019(No.of Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(ND)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions-IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316

461	22-09-2025	0710102161552019(No.of Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(ND)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions-IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
462	24-09-2025	0710102019722025(No.of Docs 3)	0710102019722025/6	INTERLOCUTORY APPLICATION (I.B.C)/1156(ND)2025	ARORA REALTECH PVT. LTD. AND ORS. VS. VIJENDER SHARMA (LIQUIDATOR OF ICEBERG PVT. LTD.)	Sec 60(5)	18-09-2025	1.compliance order missing in pdf	Liquidator2018
463	24-09-2025	0710102019722025(No.of Docs 3)	0710102019722025/6	INTERLOCUTORY APPLICATION (I.B.C)/1156(ND)2025	ARORA REALTECH PVT. LTD. AND ORS. VS. VIJENDER SHARMA (LIQUIDATOR OF ICEBERG PVT. LTD.)	Sec 60(5)	18-09-2025	1.compliance order missing in pdf	Liquidator2018
464	24-09-2025	0710102019722025(No.of Docs 3)	0710102019722025/6	INTERLOCUTORY APPLICATION (I.B.C)/1156(ND)2025	ARORA REALTECH PVT. LTD. AND ORS. VS. VIJENDER SHARMA (LIQUIDATOR OF ICEBERG PVT. LTD.)	Sec 60(5)	18-09-2025	1.compliance order missing in pdf	Liquidator2018
465	24-09-2025	0710102019722025(No.of Docs 3)	0710102019722025/6	INTERLOCUTORY APPLICATION (I.B.C)/1156(ND)2025	ARORA REALTECH PVT. LTD. AND ORS. VS. VIJENDER SHARMA (LIQUIDATOR OF ICEBERG PVT. LTD.)	Sec 60(5)	18-09-2025	1.compliance order missing in pdf	Liquidator2018
466	24-09-2025	0710102019722025(No.of Docs 3)	0710102019722025/6	INTERLOCUTORY APPLICATION (I.B.C)/1156(ND)2025	ARORA REALTECH PVT. LTD. AND ORS. VS. VIJENDER SHARMA (LIQUIDATOR OF ICEBERG PVT. LTD.)	Sec 60(5)	18-09-2025	1.compliance order missing in pdf	Liquidator2018
467	24-09-2025	0710102019722025(No.of Docs 3)	0710102019722025/6	INTERLOCUTORY APPLICATION (I.B.C)/1156(ND)2025	ARORA REALTECH PVT. LTD. AND ORS. VS. VIJENDER SHARMA (LIQUIDATOR OF ICEBERG PVT. LTD.)	Sec 60(5)	18-09-2025	1.compliance order missing in pdf	Liquidator2018
468	24-09-2025	0710102019722025(No.of Docs 3)	0710102019722025/6	INTERLOCUTORY APPLICATION (I.B.C)/1156(ND)2025	ARORA REALTECH PVT. LTD. AND ORS. VS. VIJENDER SHARMA (LIQUIDATOR OF ICEBERG PVT. LTD.)	Sec 60(5)	18-09-2025	1.compliance order missing in pdf	Liquidator2018
469	24-09-2025	0710102019722025(No.of Docs 3)	0710102019722025/6	INTERLOCUTORY APPLICATION (I.B.C)/1156(ND)2025	ARORA REALTECH PVT. LTD. AND ORS. VS. VIJENDER SHARMA (LIQUIDATOR OF ICEBERG PVT. LTD.)	Sec 60(5)	18-09-2025	1.compliance order missing in pdf	Liquidator2018
470	24-09-2025	0710102019722025(No.of Docs 3)	0710102019722025/6	INTERLOCUTORY APPLICATION (I.B.C)/1156(ND)2025	ARORA REALTECH PVT. LTD. AND ORS. VS. VIJENDER SHARMA (LIQUIDATOR OF ICEBERG PVT. LTD.)	Sec 60(5)	18-09-2025	1.compliance order missing in pdf	Liquidator2018
471	25-09-2025	0710102036632025(No.of Docs 2)	0710102036632025/1	COMPANY PETITION IB (IBC)/309(ND)2025	KUMAR GAURAV VS. FIITJEE LIMITED.	IBC Under Sec 9	18-09-2025	1.compliance order needed	chandanchandan5
472	25-09-2025	0710102036632025(No.of Docs 2)	0710102036632025/1	COMPANY PETITION IB (IBC)/309(ND)2025	KUMAR GAURAV VS. FIITJEE LIMITED.	IBC Under Sec 9	18-09-2025	1.compliance order needed	chandanchandan5
473	25-09-2025	0710102036632025(No.of Docs 2)	0710102036632025/1	COMPANY PETITION IB (IBC)/309(ND)2025	KUMAR GAURAV VS. FIITJEE LIMITED.	IBC Under Sec 9	18-09-2025	1.compliance order needed	chandanchandan5
474	25-09-2025	0710102036632025(No.of Docs 2)	0710102036632025/1	COMPANY PETITION IB (IBC)/309(ND)2025	KUMAR GAURAV VS. FIITJEE LIMITED.	IBC Under Sec 9	18-09-2025	1.compliance order needed	chandanchandan5
475	25-09-2025	0710102036662025(No.of Docs 2)	0710102036662025/1	COMPANY PETITION IB (IBC)/308(ND)2025	AJAI KUMAR TRIPATHI VS. M/S FIITJEE LTD.	IBC Under Sec 9	18-09-2025	1.compliance order needed	chandanchandan5
476	25-09-2025	0710102036662025(No.of Docs 2)	0710102036662025/1	COMPANY PETITION IB (IBC)/308(ND)2025	AJAI KUMAR TRIPATHI VS. M/S FIITJEE LTD.	IBC Under Sec 9	18-09-2025	1.compliance order needed	chandanchandan5
477	25-09-2025	0710102036662025(No.of Docs 2)	0710102036662025/1	COMPANY PETITION IB (IBC)/308(ND)2025	AJAI KUMAR TRIPATHI VS. M/S FIITJEE LTD.	IBC Under Sec 9	18-09-2025	1.compliance order needed	chandanchandan5
478	25-09-2025	0710102036662025(No.of Docs 2)	0710102036662025/1	COMPANY PETITION IB (IBC)/308(ND)2025	AJAI KUMAR TRIPATHI VS. M/S FIITJEE LTD.	IBC Under Sec 9	18-09-2025	1.compliance order needed	chandanchandan5
479	26-09-2025	0710102022662021(No.of Docs 3)	0710102022662021/10	COMPANY PETITION (COMPANIES ACT)/83(ND)2021	TICTOK SKILL GAMES PRIVATE LIMITED	Sub-Section (1) Of Section 66.	18-09-2025	1.welfare ticket not clear in vakalatnama	A.MALHOTRA
480	26-09-2025	0710102022662021(No.of Docs 3)	0710102022662021/10	COMPANY PETITION (COMPANIES ACT)/83(ND)2021	TICTOK SKILL GAMES PRIVATE LIMITED	Sub-Section (1) Of Section 66.	18-09-2025	1.welfare ticket not clear in vakalatnama	A.MALHOTRA
481	26-09-2025	0710102022662021(No.of Docs 3)	0710102022662021/10	COMPANY PETITION (COMPANIES ACT)/83(ND)2021	TICTOK SKILL GAMES PRIVATE LIMITED	Sub-Section (1) Of Section 66.	18-09-2025	1.welfare ticket not clear in vakalatnama	A.MALHOTRA
482	26-09-2025	0710102022662021(No.of Docs 3)	0710102022662021/10	COMPANY PETITION (COMPANIES ACT)/83(ND)2021	TICTOK SKILL GAMES PRIVATE LIMITED	Sub-Section (1) Of Section 66.	18-09-2025	1.welfare ticket not clear in vakalatnama	A.MALHOTRA
483	26-09-2025	0710102022662021(No.of Docs 3)	0710102022662021/10	COMPANY PETITION (COMPANIES ACT)/83(ND)2021	TICTOK SKILL GAMES PRIVATE LIMITED	Sub-Section (1) Of Section 66.	18-09-2025	1.welfare ticket not clear in vakalatnama	A.MALHOTRA
484	26-09-2025	0710102022662021(No.of Docs 3)	0710102022662021/10	COMPANY PETITION (COMPANIES ACT)/83(ND)2021	TICTOK SKILL GAMES PRIVATE LIMITED	Sub-Section (1) Of Section 66.	18-09-2025	1.welfare ticket not clear in vakalatnama	A.MALHOTRA
485	26-09-2025	0710102022662021(No.of Docs 3)	0710102022662021/10	COMPANY PETITION (COMPANIES ACT)/83(ND)2021	TICTOK SKILL GAMES PRIVATE LIMITED	Sub-Section (1) Of Section 66.	18-09-2025	1.welfare ticket not clear in vakalatnama	A.MALHOTRA



486	26-09-2025	0710102022662021(No.of Docs 3)	0710102022662021/10	COMPANY PETITION (COMPANIES ACT)/83(ND)2021	TICTOK SKILL GAMES PRIVATE LIMITED	Sub-Section (1) Of Section 66.	18-09-2025	1.welfare ticket not clear in vakalatnama	A.MALHOTRA
487	26-09-2025	0710102022662021(No.of Docs 3)	0710102022662021/10	COMPANY PETITION (COMPANIES ACT)/83(ND)2021	TICTOK SKILL GAMES PRIVATE LIMITED	Sub-Section (1) Of Section 66.	18-09-2025	1.welfare ticket not clear in vakalatnama	A.MALHOTRA
488	03-06-2025	0710102046762025(No.of Docs 0)	0710102046762025/2	INTERLOCUTORY APPLICATION (I.B.C)/2871(ND)2025	BULANDSHAHR KHURJA DEVELOPMENT AUTHORITY VS. NAVNEET KUMAR GUPTA RP OF ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 60(5)	18-09-2025	1.compliance order needed	
489	03-06-2025	0710102046762025(No.of Docs 0)	0710102046762025/2	INTERLOCUTORY APPLICATION (I.B.C)/2871(ND)2025	BULANDSHAHR KHURJA DEVELOPMENT AUTHORITY VS. NAVNEET KUMAR GUPTA RP OF ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 60(5)	18-09-2025	1.compliance order needed	
490	03-06-2025	0710102046762025(No.of Docs 0)	0710102046762025/2	INTERLOCUTORY APPLICATION (I.B.C)/2871(ND)2025	BULANDSHAHR KHURJA DEVELOPMENT AUTHORITY VS. NAVNEET KUMAR GUPTA RP OF ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 60(5)	18-09-2025	1.compliance order needed	
491	03-06-2025	0710102046762025(No.of Docs 0)	0710102046762025/2	INTERLOCUTORY APPLICATION (I.B.C)/2871(ND)2025	BULANDSHAHR KHURJA DEVELOPMENT AUTHORITY VS. NAVNEET KUMAR GUPTA RP OF ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Sec 60(5)	18-09-2025	1.compliance order needed	
492	22-09-2025	0710102161552019(No.of Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(N D)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions-IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
493	22-09-2025	0710102161552019(No.of Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(N D)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions-IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
494	25-09-2025	0710102047962025(No.of Docs 2)	0710102047962025/4	INTERLOCUTORY APPLICATION(IBC)(PLAN) /33(PB)2025	AJAY GUPTA RP OF JHUNSONS CHEMICALS PRIVATE LIMITED	Sec 30	18-09-2025	1.volume 1 and 2 missing in pdf	as.juris
495	25-09-2025	0710102047962025(No.of Docs 2)	0710102047962025/4	INTERLOCUTORY APPLICATION(IBC)(PLAN) /33(PB)2025	AJAY GUPTA RP OF JHUNSONS CHEMICALS PRIVATE LIMITED	Sec 30	18-09-2025	1.volume 1 and 2 missing in pdf	as.juris
496	25-09-2025	0710102047962025(No.of Docs 2)	0710102047962025/4	INTERLOCUTORY APPLICATION(IBC)(PLAN) /33(PB)2025	AJAY GUPTA RP OF JHUNSONS CHEMICALS PRIVATE LIMITED	Sec 30	18-09-2025	1.volume 1 and 2 missing in pdf	as.juris
497	25-09-2025	0710102047962025(No.of Docs 2)	0710102047962025/4	INTERLOCUTORY APPLICATION(IBC)(PLAN) /33(PB)2025	AJAY GUPTA RP OF JHUNSONS CHEMICALS PRIVATE LIMITED	Sec 30	18-09-2025	1.volume 1 and 2 missing in pdf	as.juris
498	22-09-2025	0710102161552019(No.of Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(N D)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions-IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
499	22-09-2025	0710102161552019(No.of Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(N D)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions-IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
500	22-09-2025	0710102161552019(No.of Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(N D)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions-IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
501	24-09-2025	0710102056332025(No.of Docs 1)	0710102056332025/1	CONTEMPT PETITION(COMPANIES ACT)/9(ND)2025	M/S NEELKANTH TUBES PVT. LTD. VS. MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Sec 425	18-09-2025	No of objection 1. Kindly attach compliance order ( if order not uploaded yet so mentioned in index )	dbadiwal17
502	24-09-2025	0710102056332025(No.of Docs 1)	0710102056332025/1	CONTEMPT PETITION(COMPANIES ACT)/9(ND)2025	M/S NEELKANTH TUBES PVT. LTD. VS. MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Sec 425	18-09-2025	No of objection 1. Kindly attach compliance order ( if order not uploaded yet so mentioned in index )	dbadiwal17

503	24-09-2025	0710102056332025(No.of Docs 1)	0710102056332025/1	CONTEMPT PETITION(COMPANIES ACT)/9(ND)2025	M/S NEELKANTH TUBES PVT. LTD. VS. MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Sec 425	18-09-2025	No of objection 1. Kindly attach compliance order ( if order not uploaded yet so mentioned in index )	dbadiwal17
504	24-09-2025	0710102056332025(No.of Docs 1)	0710102056332025/1	CONTEMPT PETITION(COMPANIES ACT)/9(ND)2025	M/S NEELKANTH TUBES PVT. LTD. VS. MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.	Sec 425	18-09-2025	No of objection 1. Kindly attach compliance order ( if order not uploaded yet so mentioned in index )	dbadiwal17
505	22-09-2025	0710102161552019(No.of Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(N D)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions-IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
506	22-09-2025	0710102161552019(No.of Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(N D)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions-IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
507	22-09-2025	0710102161552019(No.of Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(N D)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions-IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
508	22-09-2025	0710102161552019(No.of Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(N D)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions-IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
509	22-09-2025	0710102161552019(No.of Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(N D)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions-IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
510	22-09-2025	0710102161552019(No.of Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(N D)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions-IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
511	22-09-2025	0710102161552019(No.of Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(N D)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions-IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
512	22-09-2025	0710102161552019(No.of Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(N D)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions-IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
513	22-09-2025	0710102161552019(No.of Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(N D)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions-IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
514	22-09-2025	0710102161552019(No.of Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(N D)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions-IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
515	22-09-2025	0710102161552019(No.of Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(N D)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions-IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
516	22-09-2025	0710102161552019(No.of Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(N D)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions-IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
517	22-09-2025	0710102161552019(No.of Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(N D)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions-IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316
518	22-09-2025	0710102161552019(No.of Docs 2)	0710102161552019/13	COMPANY APPLICATION(IBC)/0621(N D)2019	MODEL LOGISTICS PVT. LTD. VS. ADVANCE HOME AND PERSONAL CARE LIMITED	Application under any other provisions-IBC	18-09-2025	COMPLIANCE OF ORDER DATED 07.08.2025	sslaw316

519	19-09-2025	0710102072292025(No.of Docs 1)	0710102072292025/1	INTERLOCUTORY APPLICATION (I.B.C)/4150(ND)2025	MS. MAZIA FATIMA KHAN VSGAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	18-09-2025	1.counsel details sign missing in index	advocatepranavgupta
520	19-09-2025	0710102072292025(No.of Docs 1)	0710102072292025/1	INTERLOCUTORY APPLICATION (I.B.C)/4150(ND)2025	MS. MAZIA FATIMA KHAN VSGAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	18-09-2025	1.counsel details sign missing in index	advocatepranavgupta
521	19-09-2025	0710102072292025(No.of Docs 1)	0710102072292025/1	INTERLOCUTORY APPLICATION (I.B.C)/4150(ND)2025	MS. MAZIA FATIMA KHAN VSGAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	18-09-2025	1.counsel details sign missing in index	advocatepranavgupta
522	19-09-2025	0710102072292025(No.of Docs 1)	0710102072292025/1	INTERLOCUTORY APPLICATION (I.B.C)/4150(ND)2025	MS. MAZIA FATIMA KHAN VSGAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Sec 60(5)	18-09-2025	1.counsel details sign missing in index	advocatepranavgupta
523	27-09-2023	0710102083752023(No.of Docs 0)	0710102083752023/4	INTERLOCUTORY APPLICATION (I.B.C)/5335(ND)2023	WORKERS /EMPLOYEES OF SARAYA INDUSTRIES LTD (THROUGH AUTHORISED REPRESENTATIVE OF HARDIYA SHANKAR MISHRAS/O LATE SHARDA MISHRA VS. SARAYA INDUSTRIES LIMITED	Sec 60(5)	18-09-2025	1. Kindly attach the compliance order.	
524	27-09-2023	0710102083752023(No.of Docs 0)	0710102083752023/4	INTERLOCUTORY APPLICATION (I.B.C)/5335(ND)2023	WORKERS /EMPLOYEES OF SARAYA INDUSTRIES LTD (THROUGH AUTHORISED REPRESENTATIVE OF HARDIYA SHANKAR MISHRAS/O LATE SHARDA MISHRA VS. SARAYA INDUSTRIES LIMITED	Sec 60(5)	18-09-2025	1. Kindly attach the compliance order.	
525	27-09-2023	0710102083752023(No.of Docs 0)	0710102083752023/4	INTERLOCUTORY APPLICATION (I.B.C)/5335(ND)2023	WORKERS /EMPLOYEES OF SARAYA INDUSTRIES LTD (THROUGH AUTHORISED REPRESENTATIVE OF HARDIYA SHANKAR MISHRAS/O LATE SHARDA MISHRA VS. SARAYA INDUSTRIES LIMITED	Sec 60(5)	18-09-2025	1. Kindly attach the compliance order.	
526	27-09-2023	0710102083752023(No.of Docs 0)	0710102083752023/4	INTERLOCUTORY APPLICATION (I.B.C)/5335(ND)2023	WORKERS /EMPLOYEES OF SARAYA INDUSTRIES LTD (THROUGH AUTHORISED REPRESENTATIVE OF HARDIYA SHANKAR MISHRAS/O LATE SHARDA MISHRA VS. SARAYA INDUSTRIES LIMITED	Sec 60(5)	18-09-2025	1. Kindly attach the compliance order.	
527	20-09-2025	0710102049512024(No.of Docs 4)	0710102049512024/16	COMPANY PETITION IB (IBC)/509(ND)2024	JAI SHANKAR SRIVASTAVA	Section 94(1)	16-09-2025	No of objection 1. Index required in all volume 2. kindly attach the compliance order.	rkpandassociates
528	17-09-2025	0710102062632024(No.of Docs 4)	0710102062632024/2	COMPANY PETITION IB (IBC)/586(ND)2024	IDBI BANK LIMITED VS. DIPALI MITTAL	Section 95(1)	16-09-2025	No of objection 1. True copy sign missed page no 77, 81 to 219 . 2. three rs court fees missed in vakalatnama.	Dsnr.Legal2016
529	20-09-2025	0710102049512024(No.of Docs 4)	0710102049512024/16	COMPANY PETITION IB (IBC)/509(ND)2024	JAI SHANKAR SRIVASTAVA	Section 94(1)	16-09-2025	No of objection 1. Index required in all volume 2. kindly attach the compliance order.	rkpandassociates
530	20-09-2025	0710102049512024(No.of Docs 4)	0710102049512024/16	COMPANY PETITION IB (IBC)/509(ND)2024	JAI SHANKAR SRIVASTAVA	Section 94(1)	16-09-2025	No of objection 1. Index required in all volume 2. kindly attach the compliance order.	rkpandassociates
531	16-09-2025	0710102078682025(No.of Docs 1)	0710102078682025/1	COMPANY APPLICATION(COMPANIE S ACT)/212(ND)2025	SHAINA VERMA VS. MAJESTIC HOLDING PRIVATE LIMITED	Rule 11 of NCLT	16-09-2025	1. index and bookmarking mandatory. 2. kindly attach the compliance order.	viditjain
532	16-09-2025	0710102011522020(No.of Docs 2)	0710102011522020/22	COMPANY PETITION IB (IBC)/385(ND)2020	DMI FINANCE PRIVATE LIMITED VS. NAVIN RAHEJA	Section 95(1)	16-09-2025	1. kindly attach the compliance order	intellectlawpartners
533	15-09-2025	0710102043332025(No.of Docs 2)	0710102043332025/3	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2025	WEBMOB SOFTWARE SOLUTIONS PRIVATE LIMITED VS. KIWI TECHNOLOGIES INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	16-09-2025	1. Kindly attach the compliance order.	IndusLawDelhi
534	15-09-2025	0710102043332025(No.of Docs 1)	0710102043332025/4	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2025	WEBMOB SOFTWARE SOLUTIONS PRIVATE LIMITED VS. KIWI TECHNOLOGIES INDIA PRIVATE LIMITED	Sec. 230-232, Sec 234	16-09-2025	1. kindly attach the compliance order.	IndusLawDelhi

535	15-09-2025	0710102108012024(No.of Docs 2)	0710102108012024/2	INTERLOCUTORY APPLICATION (I.B.C)/6296(ND)2024	MR. SANYAM GOEL AUTHORISED REPRESENTATIVE OF CLASS OF CREDITORS BEING REAL ESTATE ALLOTTEES (HOME BUYERS) VS. MR. RAKESH BHATIA RESOLUTION PROFESSIONAL FOR M/S IDEA BUILDERS PVT LTD	Sec 60(5)	16-09-2025	1. kindly attach the compliance order.	D36132020
536	15-09-2025	0710102104952024(No.of Docs 2)	0710102104952024/10	TRANSFER APPLICATION/1(PB)2025	MEHOOL BHUVA VS. BHUVA HOLDINGS LIMITED	Rule16(d),NC LT Rules,2016	16-09-2025	1. kindly attach the compliance order.	AKSHARLAWS
537	15-09-2025	0710102104842024(No.of Docs 2)	0710102104842024/12	TRANSFER APPLICATION/2(PB)2025	MEHOOL BHUVA VS. ATUL H PATEL	Rule16(d),NC LT Rules,2016	16-09-2025	1. kindly attach the compliance order.	AKSHARLAWS
538	08-03-2025	0710102020792025(No.of Docs 0)	0710102020792025/3	INTERLOCUTORY APPLICATION (I.B.C)/1506(ND)2025	DINESH KUMAR VS. DEBASHISH NANDA	Rule 11 of NCLT, 2016	16-09-2025	No of objection 1. Order dated 22.07.2025 missed in pdf as per mentioned in index	
539	15-09-2025	0710102111242019(No.of Docs 1)	0710102111242019/5	COMPANY PETITION IB (IBC)/2144(ND)2019	GAC SHIPPING (INDIA) PRIVATE LIMITED VS. CLASSIC BOTTLE CAPS PRIVATE LIMITED	IBC Under Sec 9	16-09-2025	1. bookmarking and index mandatory 2. date missed on vakalatnama in PDF.	chandnisadana
540	15-09-2025	0710102111242019(No.of Docs 1)	0710102111242019/6	COMPANY PETITION IB (IBC)/2144(ND)2019	GAC SHIPPING (INDIA) PRIVATE LIMITED VS. CLASSIC BOTTLE CAPS PRIVATE LIMITED	IBC Under Sec 9	16-09-2025	1. bookmarking and index mandatory 2. date missed on vakalatnama in PDF.	chandnisadana
541	08-03-2025	0710102020792025(No.of Docs 0)	0710102020792025/3	INTERLOCUTORY APPLICATION (I.B.C)/1506(ND)2025	DINESH KUMAR VS. DEBASHISH NANDA	Rule 11 of NCLT, 2016	16-09-2025	No of objection 1. Order dated 22.07.2025 missed in pdf as per mentioned in index	
542	15-09-2025	0710102111242019(No.of Docs 2)	0710102111242019/8	COMPANY PETITION IB (IBC)/2144(ND)2019	GAC SHIPPING (INDIA) PRIVATE LIMITED VS. CLASSIC BOTTLE CAPS PRIVATE LIMITED	IBC Under Sec 9	16-09-2025	copy of vakalatnama missed	chandnisadana
543	23-09-2025	0710102041862024(No.of Docs 6)	0710102041862024/8	COMPANY PETITION IB (IBC)/282(ND)2024	JAG MOHAN GARG	Section 94(1)	16-09-2025	No of objection 1. Index mandatory in all volume	rkpandassociates
544	23-09-2025	0710102041862024(No.of Docs 6)	0710102041862024/8	COMPANY PETITION IB (IBC)/282(ND)2024	JAG MOHAN GARG	Section 94(1)	16-09-2025	No of objection 1. Index mandatory in all volume	rkpandassociates
545	23-09-2025	0710102041862024(No.of Docs 6)	0710102041862024/8	COMPANY PETITION IB (IBC)/282(ND)2024	JAG MOHAN GARG	Section 94(1)	16-09-2025	No of objection 1. Index mandatory in all volume	rkpandassociates
546	23-09-2025	0710102041862024(No.of Docs 6)	0710102041862024/8	COMPANY PETITION IB (IBC)/282(ND)2024	JAG MOHAN GARG	Section 94(1)	16-09-2025	No of objection 1. Index mandatory in all volume	rkpandassociates
547	23-09-2025	0710102041862024(No.of Docs 6)	0710102041862024/8	COMPANY PETITION IB (IBC)/282(ND)2024	JAG MOHAN GARG	Section 94(1)	16-09-2025	No of objection 1. Index mandatory in all volume	rkpandassociates
548	15-09-2025	0710102102932022(No.of Docs 2)	0710102102932022/4	CONTEMPT PETITION (IBC)/4(PB)2023	ASHUTOSH JAIN VS. MORPHEUS DEVELOPERS PVT. LTD.	Rule 11 of NCLT, 2016	16-09-2025	No of objection 1. One rs court fees missed in vakalatnama	office@bavlegal.in
549	17-09-2025	0710102062632024(No.of Docs 4)	0710102062632024/2	COMPANY PETITION IB (IBC)/586(ND)2024	IDBI BANK LIMITED VS. DIPALI MITTAL	Section 95(1)	16-09-2025	No of objection 1. True copy sign missed page no 77, 81 to 219 . 2. three rs court fees missed in vakalatnama.	Dsnr.Legal2016
550	11-09-2025	0710102097172024(No.of Docs 1)	0710102097172024/1	RESTORATION APPLICATION (IBC)/3(ND)2025	LEO TIMBER PRIVATE LIMITED	Rule 11 of NCLT, 2016	16-09-2025	No of objection 1. 1. index and bookmarking mandatory. 2. incomplete affidavit date notary stamp and sign missed on affidavit	corporatejudis@NCLT
551	23-09-2025	0710102041862024(No.of Docs 6)	0710102041862024/8	COMPANY PETITION IB (IBC)/282(ND)2024	JAG MOHAN GARG	Section 94(1)	16-09-2025	No of objection 1. Index mandatory in all volume	rkpandassociates
552	23-09-2025	0710102041862024(No.of Docs 6)	0710102041862024/8	COMPANY PETITION IB (IBC)/282(ND)2024	JAG MOHAN GARG	Section 94(1)	16-09-2025	No of objection 1. Index mandatory in all volume	rkpandassociates
553	11-09-2025	0710102097172024(No.of Docs 1)	0710102097172024/1	RESTORATION APPLICATION (IBC)/3(ND)2025	LEO TIMBER PRIVATE LIMITED	Rule 11 of NCLT, 2016	16-09-2025	No of objection 1. 1. index and bookmarking mandatory. 2. incomplete affidavit date notary stamp and sign missed on affidavit	corporatejudis@NCLT
554	11-09-2025	0710102097172024(No.of Docs 1)	0710102097172024/1	RESTORATION APPLICATION (IBC)/3(ND)2025	LEO TIMBER PRIVATE LIMITED	Rule 11 of NCLT, 2016	16-09-2025	No of objection 1. 1. index and bookmarking mandatory. 2. incomplete affidavit date notary stamp and sign missed on affidavit	corporatejudis@NCLT
555	08-03-2025	0710102020792025(No.of Docs 0)	0710102020792025/3	INTERLOCUTORY APPLICATION (I.B.C)/1506(ND)2025	DINESH KUMAR VS. DEBASHISH NANDA	Rule 11 of NCLT, 2016	16-09-2025	No of objection 1. Order dated 22.07.2025 missed in pdf as per mentioned in index	
556	23-09-2025	0710102041862024(No.of Docs 6)	0710102041862024/8	COMPANY PETITION IB (IBC)/282(ND)2024	JAG MOHAN GARG	Section 94(1)	16-09-2025	No of objection 1. Index mandatory in all volume	rkpandassociates
557	23-09-2025	0710102041862024(No.of Docs 6)	0710102041862024/8	COMPANY PETITION IB (IBC)/282(ND)2024	JAG MOHAN GARG	Section 94(1)	16-09-2025	No of objection 1. Index mandatory in all volume	rkpandassociates
558	18-09-2025	0710102035992024(No.of Docs 2)	0710102035992024/3	INTERLOCUTORY APPLICATION (I.B.C)/2257(ND)2024	S M MILKOSE LIMITED VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	16-09-2025	No of objection 1. Remove double pagination 2. Hindi to English translation required page no 25 to 32 . 3. Bookmarking missed. 4. Remove extra pdf. 5. Pagination incomplete in index.	Pankaj_NCLT
559	18-09-2025	0710102035992024(No.of Docs 2)	0710102035992024/3	INTERLOCUTORY APPLICATION (I.B.C)/2257(ND)2024	S M MILKOSE LIMITED VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	16-09-2025	No of objection 1. Remove double pagination 2. Hindi to English translation required page no 25 to 32 . 3. Bookmarking missed. 4. Remove extra pdf. 5. Pagination incomplete in index.	Pankaj_NCLT

560	11-09-2025	0710102097172024(No.of Docs 1)	0710102097172024/1	RESTORATION APPLICATION (IBC)/3(ND)2025	LEO TIMBER PRIVATE LIMITED	Rule 11 of NCLT, 2016	16-09-2025	No of objection 1. 1. index and bookmarking mandatory. 2. incomplete affidavit date notary stamp and sign missed on affidavit	corporatejudis@NCLT
561	16-09-2025	0710102084222024(No.of Docs 2)	0710102084222024/5	COMPANY APPEAL (IBC)/19(ND)2024	MR. AISHWARYA MOHAN GAHRANA LIQUIDATOR OF VGA DEVELOPERS PVT. LTD.	Sec 42	16-09-2025	As per mention in index order dated 06.09.2025 is missed in PDF	AishL10351
562	17-09-2025	0710102062632024(No.of Docs 4)	0710102062632024/2	COMPANY PETITION IB (IBC)/586(ND)2024	IDBI BANK LIMITED VS. DIPALI MITTAL	Section 95(1)	16-09-2025	No of objection 1. True copy sign missed page no 77, 81 to 219 . 2. three rs court fees missed in vakalatnama.	Dsnr.Legal2016
563	18-09-2025	0710102035992024(No.of Docs 2)	0710102035992024/3	INTERLOCUTORY APPLICATION (I.B.C)/2257(ND)2024	S M MILKOSE LIMITED VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	16-09-2025	No of objection 1. Remove double pagination 2. Hindi to English translation required page no 25 to 32 . 3. Bookmarking missed. 4. Remove extra pdf. 5. Pagination incomplete in index.	Pankaj_NCLT
564	20-09-2025	0710102049512024(No.of Docs 4)	0710102049512024/16	COMPANY PETITION IB (IBC)/509(ND)2024	JAI SHANKAR SRIVASTAVA	Section 94(1)	16-09-2025	No of objection 1. Index required in all volume 2. kindly attach the compliance order.	rkpandassociates
565	20-09-2025	0710102049512024(No.of Docs 4)	0710102049512024/16	COMPANY PETITION IB (IBC)/509(ND)2024	JAI SHANKAR SRIVASTAVA	Section 94(1)	16-09-2025	No of objection 1. Index required in all volume 2. kindly attach the compliance order.	rkpandassociates
566	20-09-2025	0710102049512024(No.of Docs 4)	0710102049512024/16	COMPANY PETITION IB (IBC)/509(ND)2024	JAI SHANKAR SRIVASTAVA	Section 94(1)	16-09-2025	No of objection 1. Index required in all volume 2. kindly attach the compliance order.	rkpandassociates
567	20-09-2025	0710102049512024(No.of Docs 4)	0710102049512024/16	COMPANY PETITION IB (IBC)/509(ND)2024	JAI SHANKAR SRIVASTAVA	Section 94(1)	16-09-2025	No of objection 1. Index required in all volume 2. kindly attach the compliance order.	rkpandassociates
568	18-09-2025	0710102035992024(No.of Docs 2)	0710102035992024/3	INTERLOCUTORY APPLICATION (I.B.C)/2257(ND)2024	S M MILKOSE LIMITED VS. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	Sec 60(5)	16-09-2025	No of objection 1. Remove double pagination 2. Hindi to English translation required page no 25 to 32 . 3. Bookmarking missed. 4. Remove extra pdf. 5. Pagination incomplete in index.	Pankaj_NCLT
569	20-09-2025	0710102049512024(No.of Docs 4)	0710102049512024/16	COMPANY PETITION IB (IBC)/509(ND)2024	JAI SHANKAR SRIVASTAVA	Section 94(1)	16-09-2025	No of objection 1. Index required in all volume 2. kindly attach the compliance order.	rkpandassociates
570	16-09-2025	0710102057732025(No.of Docs 1)	0710102057732025/3	TRANSFER APPLICATION (IBC)/43(PB)2025	KAY BOUVET ENGINEERING LTD VS. IDBI BANK	Rule16(d),NCLT Rules,2016 IBC	16-09-2025	1. index and bookmarking mandatory. 2. twenty five Rs. welfare ticket missed on vakalatanama	VINITA
571	08-03-2025	0710102020792025(No.of Docs 0)	0710102020792025/3	INTERLOCUTORY APPLICATION (I.B.C)/1506(ND)2025	DINESH KUMAR VS. DEBASHISH NANDA	Rule 11 of NCLT, 2016	16-09-2025	No of objection 1. Order dated 22.07.2025 missed in pdf as per mentioned in index	
572	16-09-2025	0710102009762024(No.of Docs 3)	0710102009762024/2	COMPANY PETITION IB (IBC)/173(ND)2024	J C FLOWERS ASSET RECONSTRUCTION PRIVATE LIMITED VS STARGAZE ENTERTAINMENT PRIVATE LIMITED	IBC under Sec 7	16-09-2025	1. bookmarking mandatory. 2. Kindly attach the compliance order. 3. Remove blank pages in PDF	Om@NCLT25
573	20-09-2025	0710102049512024(No.of Docs 4)	0710102049512024/16	COMPANY PETITION IB (IBC)/509(ND)2024	JAI SHANKAR SRIVASTAVA	Section 94(1)	16-09-2025	No of objection 1. Index required in all volume 2. kindly attach the compliance order.	rkpandassociates
574	15-09-2025	0710102067522021(No.of Docs 2)	0710102067522021/2	INTERLOCUTORY APPLICATION (I.B.C)/4232(PB)2021	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED VS. MR. SATYA PRAKASH RESOLUTION PROFESSIONAL OF M/S ABW INFRASTRUCTURE LTD	Application under any other provisions-IBC,Sec 60(5),Rule 11 of NCLT, 2016	16-09-2025	1. kindly attach the compliance order.	vipulganda
575	17-09-2025	0710102062632024(No.of Docs 4)	0710102062632024/2	COMPANY PETITION IB (IBC)/586(ND)2024	IDBI BANK LIMITED VS. DIPALI MITTAL	Section 95(1)	16-09-2025	No of objection 1. True copy sign missed page no 77, 81 to 219 . 2. three rs court fees missed in vakalatnama.	Dsnr.Legal2016
576	14-09-2025	0710102039172025(No.of Docs 2)	0710102039172025/11	INTERLOCUTORY APPLICATION (I.B.C)/2202(PB)2025	M/S MARINAINDIA TRAEXIM PRIVATE LIMITED VS. MR. ANIL KOHLI	Sec 60(5),Rule 11 of NCLT, 2016	15-09-2025	No of objection 1. ORDER DATED 22.07.2025. missed in pdf as per mentioned in index. 2. Copy of vakalatnama missed in pdf	viditjain
577	15-09-2025	0710102017032025(No.of Docs 2)	0710102017032025/5	COMPANY PETITION (COMPANIES ACT)/45(ND)2025	RAVINDERJIT SINGH VS. HARJI ENGINEERING WORKS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Section 246	15-09-2025	1. kindly attach the compliance order.	advvedanshvasisht
578	15-09-2025	0710102111242019(No.of Docs 2)	0710102111242019/7	COMPANY PETITION IB (IBC)/2144(ND)2019	GAC SHIPPING (INDIA) PRIVATE LIMITED VS. CLASSIC BOTTLE CAPS PRIVATE LIMITED	IBC Under Sec 9	15-09-2025	copy of vakalatanama missed in PDF.	chandnisadana
579	12-09-2025	0710102068052025(No.of Docs 2)	0710102068052025/1	INTERLOCUTORY APPLICATION (I.B.C)/3742(ND)2025	BRACE IRON AND STEEL PRIVATE LIMITED VS. SREI EQUIPMENT FINANCE LIMITED	Application under any other provisions-IBC	15-09-2025	1. Bookmarking mandatory. 2. OCR mandatory. 3. Copy of Vakalatanama missed in PDF. 4. Kindly upload type copy of page no 36 in PDF.	admin@chandhiok.com
580	12-09-2025	0710102110012023(No.of Docs 2)	0710102110012023/5	COMPANY APPEAL(COMPANIES ACT)/1(ND)2024	YIESHU TRADERS PRIVATE LIMITED VS. REGISTRAR OF COMPANIES	Sec 252 (3)	15-09-2025	No of objection 1. Kindly attach compliance order 2. Bookmarking missed	advawnish

